Seventeenth Series, Vol. XXV No.01

Thursday, July 20, 2023
Ashadha 29, 1945 (Saka)

LOK SABHA DEBATES

(Original Version)

Twelfth Session

(Seventeenth Lok Sabha)

सत्यमेव जयते

(Vol. XXV contains Nos.1 to 10)

LOK SABHA SECRETARIAT

NEW DELHI

EDITORIAL BOARD

Utpal Kumar Singh

Secretary-General

Lok Sabha

Vinay Kumar Mohan

Joint Secretary

Bishan Kumar

Director

Narad Prasad Kimothi

Sunita Thapliyal

Joint Director

Meenakshi Rawat

Editor

© 2023 Lok Sabha Secretariat

None of the material may be copied, reproduced, distributed, republished, downloaded, displayed, posted or transmitted in any form or by any means, including but not limited to, electronic, mechanical, photocopying, recording or otherwise, without the prior permission of Lok Sabha Secretariat. However, the material can be displayed, copied, distributed and downloaded for personal, non-commercial use only, provided the material is not modified and all copyright and other proprietary notices contained in the material are retained.

CONTENTS

Seventeenth Series, Vol. XXV, Twelfth Session, 2023/1945 (Saka)
No. 01, Thursday, July 20, 2023/ Ashadha 29, 1945 (Saka)

SUBJECT	PAGES
ALPHABETICAL LIST OF MEMBERS OF SEVENTEENTH LOK SABHA	6-29
OFFICERS OF LOK SABHA	30
COUNCIL OF MINISTERS	31-39
NATIONAL ANTHEM	41
MEMBER SWORN	41
OBITUARY REFERENCES	41-45
WRITTEN ANSWERS TO QUESTIONS	
Starred Question Nos. 1 to 20	46-138
Unstarred Question Nos. 1 to 230	139-887

PAPERS LAID ON THE TABLE 888-897

JOINT COMMITTEE ON THE FOREST (CONSERVATION) AMENDMENT BILL, 2023

(i) Report 898

(ii) Record of Evidence 898

MATTERS UNDER RULE 377 899-922

(i) Need to expedite construction of various irrigation projects in Chatra Parliamentary Constituency

Shri Sunil Kumar Singh 899-900

(ii) Regarding setting up of National Tribal Museum in Odisha

Shrimati Sangeeta Kumari Singh Deo 901

(iii) Regarding construction of airport in Malda district, West Bengal

Shri Khagen Murmu 902

(iv) Regarding inclusion of Khetauri, Ghatwal – Ghatwars and others as Scheduled Tribes

Dr. Nishikant Dubey 903

(v) Regarding construction of Dhalbhumgarh Airport in Jamshedpur Parliamentary Constituency

Shri Bidyut Baran Mahato 904

(vi) Regarding ban on foreign Apps

Shri Gopal Shetty 905

(vii) Need for stringent laws to control road accidents in the country

Shri Ramdas Tadas 906

(viii) Need to operationalise Raxaul airport in Bihar

Dr. Sanjay Jaiswal 907

(ix) Need to introduce services of Vande Bharat Train between Rajkot and Mumbai

Shri Mohanbhai Kundariya 908

(x) Regarding problems linked with storage, processing and sale of Millets in Bundelkhand region

Shri Anurag Sharma 909

(xi) Need to accord sanction for the Master Layout Plan of Leopard Rescue Centre at Ahmednagar, Maharashtra

Dr. Sujay Vikhe Patil 910

(xii) Need to establish Indian Agriculture Research Centre or Agriculture University in Ganganagar Parliamentary Constituency

Shri Nihal Chand Chouhan 911

(xiii) Need to set up an Ethanol Plant in Maharajganj Parliamentary Constituency

Shri Janardan Singh Sigriwal 912

(xiv) Regarding road construction and maintenance work in Mannuthi – Vadakkancheri

Shri T. N. Prathapan 913

(xv) Regarding ethnic strife and violence in Manipur

Shri Hibi Eden 914

(xvi) Regarding appointment of batch No. 109 of the course completed act apprentices of Andhra Pradesh in Railways

Shri Sridhar Kotagiri 915

(xvii) Need to grant more time to footwear industry to adhere to new BIS norms and address the concerns of footwear manufacturers

Shri Arvind Sawant 916

(xviii) Regarding removal of encroachment on land earmarked for development of Sabeya airport in Gopalganj district, Bihar

Dr. Alok Kumar Suman 917

(xix) Need to reform and revitalize State Finance Corporations (SFCs)

Shri Bhartruhari Mahtab 918

(xx) Regarding implementation of the Waqf Act, 1995 in Uttar Pradesh

Kunwar Danish Ali 919-920

(xxi) Regarding implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) in Satara Parliamentary Constituency

Shri Shriniwas Dadasaheb Patil 921

(xxii) Regarding problems faced by Tiruppur Hosiery Industry

Shri K. Subbarayan 922

[*]ANNEXURE – I

Member-wise Index to Starred Questions 910

Member-wise Index to Unstarred Questions 911-916

[*]ANNEXURE – II

Ministry-wise Index to Starred Questions 917

Ministry-wise Index to Unstarred Questions 918

---

[*] Available in Master copy of Debate, placed in Library.

ALPHABETICAL LIST OF MEMBERS OF SEVENTEENTH LOK SABHA

Abdullah, Dr. Farooq (Srinagar)

Adhikari (Dev), Shri Deepak (Ghatal)

Adhikari, Shri Dibyendu (Tamluk)

Adhikari, Shri Sisir Kumar (Kanthi)

Agrawal, Shri Rajendra (Meerut)

Ahluwalia, Shri S.S. (Bardhaman-Durgapur)

Ahmed, Shrimati Sajda (Uluberia)

Ajgalley, Shri Guharam (Janjgir-Champa)

Ajmal, Shri M. Badruddin (Dhubri)

Ali, Kunwar Danish (Amroha)

Amarappa, Shri Karadi Sanganna (Koppal)

Ambareesh, Shrimati Sumalatha (Mandya)

Anand, Shri D.M. Kathir (Vellore)

Angadi, Shrimati Mangal Suresh (Belgaum)

Annadurai, Shri C. N. (Tiruvannamalai)

Antony, Shri Anto (Pathanamthitta)

Anuradha, Shrimati Chinta (Amalapuram)

Ariff, Adv. A. M. (Alappuzha)

Aujla, Shri Gurjeet Singh (Amritsar)

Azad, Shrimati Sangeeta (Lalganj)

Baalu, Shri T.R. (Sriperumbudur)

Bachegowda, Shri B.N. (Chikkballapur)

Badal, Shri Sukhbir Singh (Firozpur)

Badal, Shrimati Harsimrat Kaur (Bathinda)

Baghel, Prof. S.P. Singh (Agra)

Baghel, Shri Vijay (Durg)

Baheria, Shri Subhash Chandra (Bhilwara)

Baij, Shri Deepak (Bastar)

Balyan, Dr. Sanjeev Kumar (Muzaffarnagar)

Bandyopadhyay, Shri Sudip (Kolkata Uttar)

Banerjee, Shri Abhishek (Diamond Harbour)

Banerjee, Shri Kalyan (Sreerampur)

Banerjee, Shri Prasun (Howrah)

Barla, Shri John (Alipurduars)

Barne, Shri Shrirang Appa (Maval)

Barq, Dr. Shafiqur Rahman (Sambhal)

Baruah, Shri Pradan (Lakhimpur)

Basavaraj, Shri G. S. (Tumkur)

Basheer, Shri E. T. Mohammed (Ponnani)

Behanan, Shri Benny (Chalakudy)

Beniwal, Shri Hanuman (Nagaur)

Bey, Shri Horen Sing (Autonomous District)

Bhabhor, Shri Jasvantsinh Sumanbhai (Dahod)

Bhagat, Shri Sudarshan (Lohardaga)

Bhamre, Dr. Subhash Ramrao (Dhule)

Bharat, Shri Margani (Rajahmundry)

Bhargava, Shri Ramakant (Vidisha)

Bhatia, Shri Sanjay (Karnal)

Bhatt, Adv. Ajay (Nainital-Udhamsingh Nagar)

Bhatt, Shrimati Ranjanben (Vadodara)

Bholanath ‘B.P. Saroj’, Shri (Machhlishahr)

'Bhole', Shri Devendra Singh (Akbarpur)

Bhoumik, Kumari Pratima (Tripura West)

Bidhuri, Shri Ramesh (South Delhi)

Bind, Shri Ramesh (Bhadohi)

Birla, Shri Om (Kota)

Bisen, Dr. Dhal Singh (Balaghat)

Bisoyi, Shrimati Pramila (Aska)

Bista, Shri Raju (Darjeeling)

Bohra, Shri Ramcharan (Jaipur)

Bordoloi, Shri Pradyut (Nowgong)

Borlakunta, Dr.Venkatesh Netha (Peddapalle)

Chahar, Shri Rajkumar (Fatehpur Sikri)

Chakraborty, Sushri Mimi (Jadavpur)

Chandel, Kunwar Pushpendra Singh (Hamirpur)

Chandra Sekhar , Shri Bellana (Vizianagaram)

Chandra, Shri Girish (Nagina)

Chatterjee, Shrimati Locket (Hooghly)

Chaudhary, Shri P. P. (Pali)

Chaudhary, Shri Pankaj (Maharajganj)

Chaudhuri, Sushri Debasree (Raiganj)

Chauhan, Shri Devusinh (Kheda)

Chavda, Shri Vinod Lakhamshi (Kachchh)

Chazhikadan, Shri Thomas (Kottayam)

Chellakumar, Dr. A. (Krishnagiri)

Chidambaram, Shri Karti P. (Sivaganga)

Chikhlikar, Shri Prataprao Patil (Nanded)

Chinraj, Shri A.K.P. (Namakkal)

Choubey, Shri Ashwini Kumar (Buxar)

Choudhary, Shri Bhagirath (Ajmer)

Choudhary, Shri Chandra Prakash (Giridih)

Choudhary, Shri Kailash (Barmer)

Choudhary, Shri Pradeep Kumar (Kairana)

Chouhan, Shri Nihal Chand (Ganganagar)

Chowdhury, Shri Abu Hasem Khan (Maldaha Dakshin)

Chowdhury, Shri Adhir Ranjan (Baharampur)

Chudasama, Shri Rajesh Naranbhai (Junagadh)

Dabhi, Shri Bharatsinhji Shankarji (Patan)

Dadarao, Shri Danve Raosaheb (Jalna)

Damor, Er. Guman Singh (Ratlam)

Darbar, Shri Chattar Singh (Dhar)

Das, Shri Pallab Lochan (Tezpur)

Dastidar, Dr. Kakoli Ghosh (Barasat)

Deb, Shri Nitesh Ganga (Sambalpur)

Deol, Shri Sunny (Gurdaspur)

Devarayalu, Shri Lavu Srikrishna (Narasaraopet)

Devendrappa, Shri Y. (Bellary)

Delkar, Shrimati Kalaben Mohanbhai (Dadra & Nagar Haveli)

Devi, Shrimati Annpurna (Kodarma)

Devi, Shrimati Rama (Sheohar)

Devi, Shrimati Veena (Vaishali)

Dhaduk, Shri Rameshbhai L. (Porbandar)

Dharmapuri, Shri Arvind (Nizamabad)

Dhotre, Shri Sanjay Shamrao (Akola)

Diler, Shri Rajveer (Hathras)

Dubey, Dr. Nishikant (Godda)

Dubey, Shri Vijay Kumar (Kushi Nagar)

Duggal, Sushri Sunita (Sirsa)

Dwivedi, Shri Harish (Basti)

Eden, Shri Hibi (Ernakulam)

Faizal P.P. Shri Mohammed (Lakshadweep)

Firojiya, Shri Anil (Ujjain)

Gaddigoudar, Shri P. C. (Bagalkot)

Gadkari, Shri Nitin Jairam (Nagpur)

Galla, Shri Jayadev (Guntur)

Gambhir, Shri Gautam (East Delhi)

Gandhi, Shri Feroze Varun (Pilibhit)

Gandhi, Shrimati Maneka Sanjay (Sultanpur)

Gandhi, Shrimati Sonia (Raebareli)

Ganeshamurthi, Shri A. (Erode)

Gangwar, Shri Santosh Kumar (Bareilly)

Gao, Shri Tapir (Arunachal East)

Gautam, Shri Satish Kumar (Aligarh)

Gavit, Dr. Heena Vijaykumar (Nandurbar)

Gavit, Shri Rajendra Dhedya (Palghar)

Gawali (Patil), Shrimati Bhavana (Yavatmal-Washim)

Geetha Viswanath, Shrimati Vanga (Kakinada)

Ghosh, Shri Dilip (Medinipur)

Gill, Shri Jasbir Singh (Khadoor Sahib)

Gnanathiraviam, Shri S. (Tirunelveli)

Godse, Shri Hemant Tukaram (Nashik)

Gogoi, Shri Gaurav (Kaliabor)

Gogoi, Shri Topon Kumar (Jorhat)

Goswami, Shri Dulal Chandra (Katihar)

Gowda, Shri D.V. Sadananda (Bangalore North)

Gupta, Shri Sangam Lal (Pratapgarh)

Gupta, Shri Sudheer (Mandsour)

Gurumoorthy, Shri Maddila (Tirupati)

Hans, Shri Hans Raj (North West Delhi)

Hansdak, Shri Vijay Kumar (Rajmahal)

Haridas, Kumari Ramya (Alathur)

Hasan, Dr. S.T. (Moradabad)

Hegde, Shri Anantkumar (Uttara Kannada)

Hemamalini, Shrimati (Mathura)

Hembram, Shri Kunar (Jhargram)

Irani, Shrimati Smriti Zubin (Amethi)

Jadav, Dr. Umesh G. (Gulbarga)

Jadhav, Shri Prataprao (Buldhana)

Jadhav, Shri Sanjay (Parbhani)

Jadon, Dr. Chandra Sen (Firozabad)

Jagathrakshakan, Shri S. (Arakkonam)

Jahan, Shrimati Nussrat (Basirhat)

Jaiswal, Dr. Sanjay (Paschim Champaran)

Jaleel, Shri Syed Imtiaz (Aurangabad)

Jardosh, Shrimati Darshana Vikram (Surat)

Jatua, Shri Choudhury Mohan (Mathurapur)

Jaunapuria, Shri Sukhbir Singh (Tonk–Sawai Madhopur)

Jawed, Dr. Mohammad (Kishanganj)

Jayakumar, Dr. K. (Tiruvallur)

Jigajinagi, Shri Ramesh Chandappa (Bijapur)

Jolle, Shri Annasaheb Shankar (Chikkodi)

Joshi, Prof. Rita Bahuguna (Allahabad)

Joshi, Shri C. P. (Chittorgarh)

Joshi, Shri Pralhad (Dharwad)

Jothimani, Sushri S. (Karur)

Jyoti, Sadhvi Niranjan (Fatehpur)

Kachhadiya, Shri Naranbhai (Amreli)

Kaiser, Choudhary Mehboob Ali (Khagaria)

Kamait, Shri Dileshwar (Supaul)

Kapoor, Shri Kishan (Kangra)

Karandlaje, Kumari Shobha (Udupi Chikmagalur)

Karunanidhi, Shrimati Kanimozhi (Thoothukkudi)

Kashyap, Shri Dharmendra (Aonla)

Kashyap, Shri Suresh (Shimla)

Kaswan, Shri Rahul (Churu)

Katara, Shri Kanakmal (Banswara)

Kateel, Shri Nalin Kumar (Dakshina Kannada)

Katheria, Dr. Ram Shankar (Etawah)

Kaur, Shrimati Preneet (Patiala)

Kaushik, Shri Ramesh Chander (Sonipat)

Khadse, Shrimati Raksha Nikhil (Raver)

Khaleque, Shri Abdul (Barpeta)

Khan, Shri Abu Taher (Murshidabad)

Khan, Shri Saumitra (Bishnupur)

Kher, Shrimati Kirron (Chandigarh)

Khuba, Shri Bhagwanth (Bidar)

Kinjarapu, Shri Ram Mohan Naidu (Srikakulam)

Kirtikar, Shri Gajanan (Mumbai North-West)

Kishan, Shri Ravi (Gorakhpur)

Kishore, Shri Kaushal (Mohanlalganj)

Kol, Shri Pakauri Lal (Robertsganj)

Kolhe, Dr. Amol Ramsing (Shirur)

Koli, Shrimati Ranjeeta (Bharatpur)

Kora, Shrimati Geeta (Singhbhum)

Kotagiri, Shri Sridhar (Eluru)

Kotak, Shri Manoj (Mumbai North-East)

Kulaste, Shri Faggansingh (Mandla)

Kumar, Dr. Virendra (Tikamgarh)

Kumar, Shri Bandi Sanjay (Karimnagar)

Kumar, Shri Dhanush M. (Tenkasi)

Kumar, Shri Kaushlendra (Nalanda)

Kumar, Shri Narendra (Jhunjhunu)

Kumar, Shri Santosh (Purnia)

Kumar, Shri Sunil (Valmiki Nagar)

Kumar, Shri Vijay (Gaya)

Kumari, Sushri Diya (Rajsamand)

Kundariya, Shri Mohanbhai (Rajkot)

Kuriakose, Adv. Dean (Idukki)

Kushawaha, Shri Ravindra (Salempur)

Lal, Shri Akshaibar (Bahraich)

Lalrosanga, Shri C. (Mizoram)

Lalwani, Shri Shankar (Indore)

Lekhi, Shrimati Meenakashi (New Delhi)

Lodhi, Shri Ghanshyam Singh (Rampur)

Lokhande, Shri Sadashiv Kisan (Shirdi)

Lone, Shri Akbar (Baramulla)

Maadam, Shrimati Poonamben (Jamnagar)

Madhav, Shri Kuruva Gorantla (Hindupur)

Madhavi, Kumari Goddeti (Araku)

Mahajan, Shrimati Poonam (Mumbai North-Central)

Mahant, Shrimati Jyotsna Charandas (Korba)

Maharaj, Dr. Swami Sakshiji (Unnao)

Mahato, Shri Bidyut Baran (Jamshedpur)

Mahato, Shri Jyotirmay Singh (Purulia)

Mahtab, Shri Bhartruhari (Cuttack)

Majhi, Shri Ramesh Chandra (Nabarangpur)

Majumdar, Dr. Sukanta (Balurghat)

Mal, Shri Asit Kumar (Bolpur)

Mallah, Shri Kripanath (Karimganj)

Mallick, Dr. Rajashree (Jagatsinghpur)

Malothu, Shrimati Kavitha (Mahabubabad)

Mandal, Shri Ajay Kumar (Bhagalpur)

Mandal, Shri Ramprit (Jhanjharpur)

Mandal, Shrimati Manjulata (Bhadrak)

Mandavi , Shri Mohan (Kanker)

Mandlik, Shri Sanjay Sadashivrao (Kolhapur)

Mane, Shri Dhairyasheel Sambhajirao (Hatkanangle)

Manickam Tagore, Shri B. (Virudhunagar)

Mann, Sardar Simranjit Singh (Sangrur)

Maran, Shri Dayanidhi (Chennai Central)

Masoodi , Shri Hasnain (Anantnag)

Maurya, Dr. Sanghamitra (Badaun)

Meena, Shri Arjunlal (Udaipur)

Meena, Shrimati Jaskaur (Dausa)

Meghwal, Shri Arjun Ram (Bikaner)

Mendhe, Shri Sunil Baburao (Bhandara-Gondiya)

Mishra, Shri Janardan (Rewa)

Misra, Shri Pinaki (Puri)

Modi, Shri Narendra (Varanasi)

Mohan, Shri P. C. (Bangalore Central)

Mohanty, Shri Anubhav (Kendrapara)

Moitra, Sushri Mahua (Krishnanagar)

Mondal, Shri Sunil Kumar (Bardhaman Purba)

Mondal, Shrimati Pratima (Jaynagar)

Munda, Shri Arjun (Khunti)

Munde, Dr. Pritam Gopinathrao (Beed)

Muniswamy, Shri S. (Kolar)

Munjapara , Dr.(Prof.) Mahendra (Surendranagar)

Muraleedharan, Shri K. (Vadakara)

Murmu, Kumari Chandrani (Keonjhar)

Murmu, Shri Khagen (Maldaha Uttar)

Nagar, Shri Malook (Bijnor)

Nagar, Shri Rodmal (Rajgarh)

Naik, Shri Raja Amareshwara (Raichur)

Naik, Shri Shripad Yesso (North Goa)

Namgyal, Shri Jamyang Tsering (Ladakh)

Natarajan, Shri P.R. (Coimbatore)

Nath, Shri Balak (Alwar)

Nath, Shri Nakul K. (Chhindwara)

Navaskani , Shri K. (Ramanathapuram)

Nete, Shri Ashok Mahadeorao (Gadchiroli-Chimur)

Nimbalkar, Shri Ranjeetsingh Naik (Madha)

Nishad, Shri Ajay (Muzaffarpur)

Nishad, Shri Praveen Kumar (Sant Kabir Nagar)

Nishank, Dr. Ramesh Pokhriyal (Hardwar)

Oja, Shrimati Queen (Gauhati)

Oram, Shri Jual (Sundargarh)

Owaisi, Shri Asaduddin (Hyderabad)

Paarivendhar, Dr. T. R. (Perambalur)

Pachauri, Shri Satyadev (Kanpur)

Pal, Shri Jagdambika (Domariyaganj)

Pal, Shri Krishan (Faridabad)

Pala, Shri Vincent H. (Shillong)

Palanimanickam, Shri S.S. (Thanjavur)

Panda, Shri Basanta Kumar (Kalahandi)

Pandey, Dr. Mahendra Nath (Chandauli)

Pandey, Shri Ritesh (Ambedkar Nagar)

Pandey, Shri Santosh (Rajnandgaon)

Paras, Shri Pashupati Kumar (Hajipur)

Parkash, Shri Som (Hoshiarpur)

Parthiban, Shri S.R. (Salem)

Pasunoori, Shri Dayakar (Warangal)

Paswan, Shri Chhedi (Sasaram)

Paswan, Shri Chirag Kumar (Jamui)

Paswan, Shri Kamlesh (Bansgaon)

Patel (Bakabhai), Shri Mitesh (Anand)

Patel, Dr. K.C. (Valsad)

Patel, Shri Devaji (Jalore)

Patel, Shri Gajendra Umrao Singh (Khargone)

Patel, Shri Hasmukhbhai S. (Ahmedabad East)

Patel, Shri Lalubhai B. (Daman & Diu)

Patel, Shri Parbatbhai Savabhai (Banaskantha)

Patel, Shri Prahalad Singh (Damoh)

Patel, Shri R.K. Singh (Banda)

Patel, Shrimati Anupriya (Mirzapur)

Patel, Shrimati Keshari Devi (Phulpur)

Patel, Shrimati Sharda Anil (Mahesana)

Pathak, Shri Subrat (Kannauj)

Pathak, Shrimati Riti (Sidhi)

Patil, Shri B.B. (Zahirabad)

Patil, Shri C. R. (Navsari)

Patil, Shri Gyaneshwar (Khandwa)

Patil, Shri Hemant (Hingoli)

Patil, Shri Kapil Moreshwar (Bhiwandi)

Patil, Shri Sanjay Kaka (Sangli)

Patil, Shri Shriniwas Dadasaheb (Satara)

Patil, Shri Unmesh Bhaiyyasaheb (Jalgaon)

Pawar, Dr. Bharati Pravin (Dindori)

Pfoze, Dr. Lorho (Outer Manipur)

Pintu , Shri Sunil Kumar (Sitamarhi)

Poddar, Shrimati Aparupa (Arambag)

Pothuganti, Shri Ramulu (Nagarkurnool)

Prakash, Adv. Adoor (Attingal)

Prakash, Shri Jai (Hardoi)

Pramanik, Shri Nisith (Coochbehar)

Prasad , Shri Chandeshwar (Jahanabad)

Prasad, Shri Ravi Shankar (Patna Sahib)

Prasad, Shri V. Srinivas (Chamarajanagar)

Prathapan, Shri T. N. (Thrissur)

Premachandran, Shri N.K. (Kollam)

Pujari, Shri Suresh (Bargarh)

Raghavan, Shri M.K. (Kozhikode)

Raghavendra, Shri.B.Y. (Shimoga)

Rahaman, Shri Khalilur (Jangipur)

Rai, Shri Nityanand (Ujiarpur)

Raj, Shri Prince (Samastipur)

Raja, Shri A. (Nilgiris)

Rajenimbalkar, Shri Om Pavan (Osmanabad)

Rajoria, Dr. Manoj (Karauli–Dholpur)

Rajput, Shri Mukesh (Farrukhabad)

Raju, Shri Raghu Rama Krishna (Narsapuram)

Ram, Shri Vishnu Dayal (Palamu)

Ramalingam, Shri S. (Mayiladuthurai)

Ramesh, Shri T. R. V. S. (Cuddalore)

Rana, Shrimati Navneet Ravi (Amravati)

Rangaiah, Dr. Talari (Anantapur)

Ranjan, Dr. R. K. (Inner Manipur)

Rao , Shri Nama Nageswara (Khammam)

Rao, Shri Soyam Bapu (Adilabad)

Rathod , Shri Dipsinh Shankarsinh (Sabarkantha)

Rathod, Shri Ratansinh Magansinh (Panchmahal)

Rathore, Col. (Retd) Rajyavardhan (Jaipur Rural)

Rathva, Shrimati Gitaben V.(Chhota Udaipur)

Raut, Shri Vinayak Bhaurao (Ratnagiri–Sindhudurg)

Ravikumar, Dr. D. (Viluppuram)

Ravindhranath, Shri P. (Theni)

Rawat, Shri Ashok Kumar (Misrikh)

Rawat, Shri Tirath Singh (Garhwal)

Rawat, Shri Upendra Singh (Barabanki)

Ray, Prof. Sougata (Dum Dum)

Ray, Shrimati Sandhya (Bhind)

Reddeppa, Shri N. (Chittoor)

Reddy , Shri Manne Srinivas (Mahbubnagar)

Reddy, Dr. G. Ranjith (Chevella)

Reddy, Shri Adala Prabhakara (Nellore)

Reddy, Shri Anumula Revanth (Malkajgiri)

Reddy, Shri G. Kishan (Secunderabad)

Reddy, Shri Komati Reddy Venkat (Bhongir)

Reddy, Shri Kotha Prabhakar (Medak)

Reddy, Shri Magunta Sreenivasulu (Ongole)

Reddy, Shri P.V. Midhun (Rajampet)

Reddy, Shri Pocha Brahmananda (Nandyal)

Reddy, Shri Uttam Kumar (Nalgonda)

Reddy, Shri Y. S. Avinash (Kadapa)

Rehman, Shri Haji Fazlur (Saharanpur)

Revanna, Shri Prajwal (Hassan)

Rijiju, Shri Kiren (Arunachal West)

Rinku, Shri Sushil Kumar (Jalandhar)

Roy (Banerjee), Shrimati Satabdi (Birbhum)

Roy, Dr. Jayanta Kumar (Jalpaiguri)

Roy, Dr. Rajdeep (Silchar)

Roy, Shrimati Mala (Kolkata Dakshin)

Rudy , Shri Rajiv Pratap (Saran)

Sadique, Shri Mohammad (Faridkot)

Sagar, Shri Arun Kumar (Shahjahanpur)

Sahoo, Shri Mahesh (Dhenkanal)

Sahu , Shri Chunnilal (Mahasamund)

Sahu, Shri Chandra Sekhar (Berhampur)

Sai, Shrimati Gomati (Raigarh)

Saikia, Shri Dilip (Mangaldoi)

Saini, Shri Nayab Singh (Kurukshetra)

Samadani, Dr. M. P. Abdussamad (Malappuram)

Samanta, Prof. Achyutananda (Kandhamal)

Sangma, Kumari Agatha K. (Tura)

Sao, Shri Arun (Bilaspur)

Sarangi, Shri Pratap Chandra (Balasore)

Sarangi, Shrimati Aparajita (Bhubaneswar)

Sarania, Shri Naba Kumar (Kokrajhar)

Saraswati, Shri Sumedhanand (Sikar)

Sardinha , Shri Francisco (South Goa)

Sarkar, Dr. Subhas (Bankura)

Sarkar, Shri Jagannath (Ranaghat)

Saruta, Shrimati Renuka Singh (Surguja)

Satyanarayana, Shri M. V. V. (Visakhapatnam)

Satyavathi, Dr. Beesetti Venkata (Anakapalle)

Sawant, Shri Arvind (Mumbai South)

Selvam, Shri G. (Kancheepuram)

Selvaraj, Shri M. (Nagapattinam)

Senthilkumar S., Dr. DNV (Dharmapuri)

Seth, Shri Sanjay (Ranchi)

Sethi, Shrimati Sarmistha (Jajpur)

Shah, Shri Amit (Gandhinagar)

Shah, Shrimati Mala Rajya Laxmi (Tehri Garhwal)

Shanmuga Sundaram, Shri K. (Pollachi)

Sharma, Dr. Arvind Kumar (Rohtak)

Sharma, Dr. Mahesh (Gautam Buddha Nagar)

Sharma, Shri Anurag (Jhansi)

Sharma, Shri Jugal Kishore (Jammu)

Sharma, Shri Kuldeep Rai (Andaman & Nicobar Islands)

Sharma, Shri Vishnu Datt (Khajuraho)

Shejwalkar, Shri Vivek Narayan (Gwalior)

Shekhawat, Shri Gajendra Singh (Jodhpur)

Shetty, Shri Gopal (Mumbai North)

Shewale, Shri Rahul Ramesh (Mumbai South-Central)

Shinde, Dr. Shrikant Eknath (Kalyan)

Shrangare, Shri Sudhakar Tukaram (Latur)

Shyal, Dr. Bharatiben D. (Bhavnagar)

Siddeshwar, Shri G.M. (Davanagere)

Sigamani, Dr. Pon Gautham (Kallakurichi)

Sigriwal, Shri Janardan Singh (Maharajganj)

Simha, Shri Prathap (Mysore)

Singari, Dr. Sanjeev Kumar (Kurnool)

Singh 'Lalan', Shri Rajiv Ranjan (Munghyr)

Singh (Raju Bhaiya), Shri Rajveer (Etah)

Singh Deo, Shrimati Sangeeta Kumari (Bolangir)

Singh, Dr. Amar (Fatehgarh Sahib)

Singh, Dr. Jitendra (Udhampur)

Singh, Dr. Satya Pal (Baghpat)

Singh, Gen. (Retd.) Dr. V. K. (Ghaziabad)

Singh, Rao Inderjit (Gurgaon)

Singh, Shri Arjun (Barrackpur)

Singh, Shri Atul Kumar *alias* Atul Rai (Ghosi)

Singh, Shri Bhola (Bulandshahr)

Singh, Shri Brijbhushan Sharan (Kaiserganj)

Singh, Shri Brijendra (Hisar)

Singh, Shri Chandan (Nawada)

Singh, Shri Dharambir (Bhiwani-Mahendragarh)

Singh, Shri Dushyant (Jhalawar-Baran)

Singh, Shri Ganesh (Satna)

Singh, Shri Giriraj (Begusarai)

Singh, Shri Kirti Vardhan (Gonda)

Singh, Shri Lallu (Faizabad)

Singh, Shri Mahabali (Karakat)

Singh, Shri Pashupati Nath (Dhanbad)

Singh, Shri Pradeep Kumar (Araria)

Singh, Shri R. K. (Arrah)

Singh, Shri Radha Mohan (Purvi Champaran)

Singh, Shri Raj Nath (Lucknow)

Singh, Shri Rajbahadur (Sagar)

Singh, Shri Rakesh (Jabalpur)

Singh, Shri Ravneet (Ludhiana)

Singh, Shri Sunil Kumar (Chatra)

Singh, Shri Sushil Kumar (Aurangabad)

Singh, Shri Uday Pratap (Hoshangabad)

Singh, Shri Virendra (Ballia)

Singh, Shrimati Himadri (Shahdol)

Singh, Shrimati Kavita (Siwan)

Singh, Shrimati Pratibha (Mandi)

Sinha, Shri Jayant (Hazaribagh)

Sinha, Shri Shatrughan (Asansol)

Solanki, Dr. (Prof.) Kirit Premjibhai (Ahmedabad West)

Solanky, Shri Mahendra Singh (Dewas)

Soni, Shri Sunil Kumar (Raipur)

Sonkar, Shri Vinod Kumar (Kaushambi)

Soren, Shri Sunil (Dumka)

Sreekandan, Shri V. K. (Palakkad)

Srinivas, Shri Kesineni (Vijayawada)

Subba, Shri Indra Hang (Sikkim)

Subbarayan, Shri K. (Tiruppur)

Sudhakaran , Shri K. (Kannur)

Sule, Shrimati Supriya Sadanand (Baramati)

Suman, Dr. Alok Kumar (Gopalganj)

Suresh, Shri D.K. (Bangalore Rural)

Suresh, Shri Kodikunnil (Mavelikkara)

Suresh, Shri Nandigam (Bapatla)

Surya, Shri Tejasvi (Bangalore South)

Swamiji, Dr. Jai Sidheshwar Shivacharya (Solapur)

Swamy, Shri A. Narayana (Chitradurga)

Tadas, Shri Ramdas (Wardha)

Tamta, Shri Ajay (Almora)

Tatkare, Shri Sunil Dattatray (Raigad)

Teli, Shri Rameshwar (Dibrugarh)

Teni, Shri Ajay Misra (Kheri)

Tewari, Shri Manish (Anandpur Sahib)

Thakur, Shri Gopal Jee (Darbhanga)

Thakur, Sadhvi Pragya Singh (Bhopal)

Thakur, Shri Anurag Singh (Hamirpur)

Thakur, Shri Shantanu (Bangaon)

Thangapandian, Dr. T. Sumathy (A)Thamizhachi (Chennai South)

Tharoor, Dr. Shashi (Thiruvananthapuram)

Thirumaavalavan, Dr. Thol (Chidambaram)

Thirunavukkarasar, Shri Su. (Tiruchirappalli)

Tiwari, Shri Manoj (North East Delhi)

Tomar, Shri Narendra Singh (Morena)

Tripathi, Dr. Ramapati Ram (Deoria)

Tripura, Shri Rebati (Tripura East)

Tudu, Er. Bishweswar (Mayurbhanj)

Tumane, Shri Krupal Balaji (Ramtek)

Udasi, Shri S. C. (Haveri)

Uikey, Shri Durga Das (Betul)

Ulaka, Shri Saptagiri Sankar (Koraput)

Unnithan, Shri Rajmohan (Kasaragod)

Vaithilingam, Shri Ve. (Puducherry)

Vallabhaneni, Shri Balashowry (Machilipatnam)

Vardhan, Dr. Harsh (Chandni Chowk)

Vasava , Shri Mansukhbhai Dhanjibhai (Bharuch)

Vasava, Shri Parbhubhai Nagarbhai (Bardoli)

Veeraswamy, Dr. Kalanidhi (Chennai North)

Velusamy, Shri P. (Dindigul)

Venkatesan, Shri S. (Madurai)

Verma, Shri Bhanu Pratap Singh (Jalaun)

Verma, Shri Parvesh Sahib Singh (West Delhi)

Verma, Shri Rajesh (Sitapur)

Verma, Shri Ramshiromani (Shrawasti)

Verma, Shrimati Rekha Arun (Dhaurahra)

Vichare, Shri Rajan Baburao (Thane)

Vijaykumar *alias* Vijay Vasanth , Shri (Kanyakumari)

Vikhe Patil, Dr. Sujay (Ahmednagar)

Vishnu Prasad, Dr. M. K. (Arani)

Yadav, Shri Ashok Kumar (Madhubani)

Yadav, Shrimati Dimple (Mainpuri)

Yadav, Shri Dinesh Chandra (Madhepura)

Yadav 'Nirahua', Shri Dinesh Lal (Azamgarh)

Yadav, Shri Giridhari (Banka)

Yadav, Shri Krishnapalsingh (Guna)

Yadav, Shri Ram Kripal (Patliputra)

Yadav, Shri Shyam Singh (Jaunpur)

Yepthomi, Shri Tokheho (Nagaland)

OFFICERS OF LOK SABHA

THE SPEAKER

Shri Om Birla

PANEL OF CHAIRPERSONS

Shrimati Rama Devi

Dr. (Prof.) Kirit Premjibhai Solanki

Shri Rajendra Agrawal

Shri Kodikunnil Suresh

Shri A. Raja

Shri P.V. Midhun Reddy

Shri Bhartruhari Mahtab

Shri N.K. Premachandran

Dr. Kakoli Ghosh Dastidar

SECRETARY GENERAL

Shri Utpal Kumar Singh

COUNCIL OF MINISTERS

CABINET MINISTERS

Shri Narendra Modi	The Prime Minister and also in-charge of: (i) Ministry of Personnel, Public Grievances and Pensions; (ii) Department of Atomic Energy; (iii) Department of Space and All important Policy issues and all other portfolios not allocated to any Minister.
Shri Raj Nath Singh	The Minister of Defence
Shri Amit Shah	The Minister of Home Affairs and Minister of Cooperation
Shri Nitin Jairam Gadkari	The Minister of Road Transport and Highways
Shrimati Nirmala Sitharaman	The Minister of Finance and Minister of Corporate Affairs
Shri Narendra Singh Tomar	The Minister of Agriculture and Farmers Welfare
Dr. Subrahmanyam Jaishankar	The Minister of External Affairs
Shri Arjun Munda	The Minister of Tribal Affairs
Shrimati Smriti Zubin Irani	The Minister of Women and Child Development and Minister of Minority Affairs

Shri Piyush Goyal	The Minister of Commerce and Industry; Minister of Consumer Affairs, Food and Public Distribution and Minister of Textiles
Shri Dharmendra Pradhan	The Minister of Education and Minister of Skill Development and Entrepreneurship
Shri Pralhad Joshi	The Minister of Parliamentary Affairs; Minister of Coal and Minister of Mines
Shri Narayan Rane	The Minister of Micro, Small and Medium Enterprises
Shri Sarbananda Sonowal	The Minister of Ports, Shipping and Waterways and Minister of AYUSH
Dr. Virendra Kumar	The Minister of Social Justice and Empowerment
Shri Giriraj Singh	The Minister of Rural Development and Minister of Panchayati Raj
Shri Jyoraditya M. Scindia	The Minister of Civil Aviation and Minister of Steel
Shri Ashwini Vaishnaw	The Minister of Railways; Minister of Communications and Minister of Electronics and Information Technology

Shri Pashupati Kumar Paras	The Minister of Food Processing Industries
Shri Gajendra Singh Shekhawat	The Minister of Jal Shakti
Shri Kiren Rijiju	The Minister of Earth Sciences
Shri R. K. Singh	The Minister of Power and Minister of New and Renewable Energy
Shri Hardeep Singh Puri	The Minister of Petroleum and Natural Gas and Minister of Housing and Urban Affairs
Shri Mansukh Mandaviya	The Minister of Health and Family Welfare and Minister of Chemicals and Fertilizers
Shri Bhupender Yadav	The Minister of Environment, Forest and Climate Change and Minister of Labour and Employment
Dr. Mahendra Nath Pandey	The Minister of Heavy Industries
Shri Parshottam Rupala	The Minister of Fisheries, Animal Husbandry and Dairying
Shri G. Kishan Reddy	The Minister of Culture; Minister of Tourism and Minister of Development of North Eastern Region
Shri Anurag Singh Thakur	The Minister of Information and Broadcasting and Minister of Youth Affairs and Sports

MINISTERS OF STATE (INDEPENDENT CHARGE)

Rao Inderjit Singh	The Minister of State of the Ministry of Statistics and Programme Implementation; Minister of State of the Ministry of Planning and Minister of State in the Ministry of Corporate Affairs
Dr. Jitendra Singh	The Minister of State of the Ministry of Science and Technology; Minister of State of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; Minister of State in the Department of Atomic Energy and Minister of State in the Department of Space
Shri Arjun Ram Meghwal	The Minister of State of the Ministry of Law and Justice; Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Culture

MINISTERS OF STATE

Shri Shripad Yesso Naik	The Minister of State in the Ministry of Ports, Shipping and Waterways and Minister of State in the Ministry of Tourism
Shri Faggansingh Kulaste	The Minister of State in the Ministry of Steel and Minister of State in the Ministry of Rural Development
Shri Prahalad Singh Patel	The Minister of State in the Ministry of Jal Shakti and Minister of State in the Ministry of Food Processing Industries
Shri Ashwini Kumar Choubey	The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution and Minister of State in the Ministry of Environment, Forest and Climate Change
Gen. (Retd.) Dr. V.K. Singh	The Minister of State in the Ministry of Road Transport and Highways and Minister of State in the Ministry of Civil Aviation
Shri Krishan Pal	The Minister of State in the Ministry of Power and Minister of State in the Ministry of Heavy Industries
Shri Danve Raosaheb Dadarao	The Minister of State in the Ministry of Railways; Minister of State in the Ministry of Coal and Minister of State in the Ministry of Mines

Shri Ramdas Athawale	The Minister of State in the Ministry of Social Justice and Empowerment
Sadhvi Niranjan Jyoti	The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution and Minister of State in the Ministry of Rural Development
Dr. Sanjeev Kumar Balyan	The Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying
Shri Nityanand Rai	The Minister of State in the Ministry of Home Affairs
Shri Pankaj Chaudhary	The Minister of State in the Ministry of Finance
Shrimati Anupriya Patel	The Minister of State in the Ministry of Commerce and Industry
Prof. S.P.Singh Baghel	The Minister of State in the Ministry of Health and Family Welfare
Shri Rajeev Chandrasekhar	The Minister of State in the Ministry of Skill Development and Entrepreneurship and Minister of State in the Ministry of Electronics and Information Technology
Kumari Shobha Karandlaje	The Minister of State in the Ministry of Agriculture and Farmers Welfare
Shri Bhanu Pratap Singh Verma	The Minister of State in the Ministry of Micro, Small and Medium Enterprises

Shrimati Darshana Vikram Jardosh	The Minister of State in the Ministry of Textiles and Minister of State in the Ministry of Railways
Shri V. Muraleedharan	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Parliamentary Affairs
Shrimati Meenakashi Lekhi	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Culture
Shri Som Parkash	The Minister of State in the Ministry of Commerce and Industry
Shrimati Renuka Singh Saruta	The Minister of State in the Ministry of Tribal Affairs
Shri Rameshwar Teli	The Minister of State in the Ministry of Petroleum and Natural Gas and Minister of State in the Ministry of Labour and Employment
Shri Kailash Choudhary	The Minister of State in the Ministry of Agriculture and Farmers Welfare
Shrimati Annpurna Devi	The Minister of State in the Ministry of Education
Shri A. Narayanaswamy	The Minister of State in the Ministry of Social Justice and Empowerment
Shri Kaushal Kishore	The Minister of State in the Ministry of Housing and Urban Affairs

Adv. Ajay Bhatt	The Minister of State in the Ministry of Defence and Minister of State in the Ministry of Tourism
Shri B.L. Verma	The Minister of State in the Ministry of Development of North Eastern Region and Minister of State in the Ministry of Cooperation
Shri Ajay Misra Teni	The Minister of State in the Ministry of Home Affairs
Shri Devusinh Chauhan	The Minister of State in the Ministry of Communications
Shri Bhagwanth Khuba	The Minister of State in the Ministry of New and Renewable Energy and Minister of State in the Ministry of Chemicals and Fertilizers
Shri Kapil Moreshwar Patil	The Minister of State in the Ministry of Panchayati Raj
Kumari Pratima Bhoumik	The Minister of State in the Ministry of Social Justice and Empowerment
Dr. Subhas Sarkar	The Minister of State in the Ministry of Education
Dr. Bhagwat Karad	The Minister of State in the Ministry of Finance

Dr. R.K. Ranjan Singh	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Education
Dr. Bharati Pravin Pawar	The Minister of State in the Ministry of Health and Family Welfare
Er. Bishweswar Tudu	The Minister of State in the Ministry of Tribal Affairs and Minister of State in the Ministry of Jal Shakti
Shri Shantanu Thakur	The Minister of State in the Ministry of Ports, Shipping and Waterways
Dr.(Prof.) Mahendra Munjapara	The Minister of State in the Ministry of Women and Child Development and Minister of State in the Ministry of AYUSH
Shri John Barla	The Minister of State in the Ministry of Minority Affairs
Dr. L. Murugan	The Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying and Minister of State in the Ministry of Information and Broadcasting
Shri Nisith Pramanik	The Minister of State in the Ministry of Home Affairs and Minister of State in the Ministry of Youth Affairs and Sports

LOK SABHA DEBATES

Vol. XXV First day of the Twelfth Session of the Seventeenth Lok Sabha No. 1

LOK SABHA

Thursday, July 20, 2023/ Ashadha 29, 1945 (Saka**)**

The Lok Sabha met at Eleven of the Clock.

[**HON. SPEAKER** *in the Chair*]

NATIONAL ANTHEM

The National Anthem was played

11.01hrs

MEMBER SWORN

माननीय अध्यक्ष : अब महासचिव नव-निर्वाचित सदस्य द्वारा शपथ लेने/प्रतिज्ञान करने के लिए उनका नाम पुकारेंगे।

महासचिव : पंजाब – श्री सुशील कुमार रिंकू।

पंजाब

श्री सुशील कुमार रिंकू (जालंधर) - शपथ - पंजाबी

11.02 hrs

OBITUARY REFERENCES

माननीय अध्यक्ष : माननीय सदस्यगण, अत्यंत दु:ख के साथ, मैं सभा को अपने दो साथियों - श्री रतन लाल कटारिया और श्री बालूभाऊ उर्फ सुरेश नारायण धानोरकर तथा हमारे ग्यारह पूर्व साथियों के निधन के बारे में सूचित करना चाहता हूं।

श्री रतन लाल कटारिया हरियाणा के अंबाला संसदीय निर्वाचन क्षेत्र से वर्तमान लोक सभा के सदस्य थे। इसके पूर्व वे 13वीं और 16वीं लोक सभा के सदस्य भी रहे।

श्री रतन लाल कटारिया ने इस लोक सभा के दौरान केंद्रीय जल शक्ति तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री का दायित्व सँभाला था।

श्री कटारिया रक्षा संबंधी समिति, गैर-सरकारी सदस्यों के विधेयकों और संकल्पों संबंधी समिति, वित्त संबंधी समिति, अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति, ऊर्जा संबंधी समिति, अधीनस्थ विधान संबंधी समिति और विशेषाधिकार समिति के सदस्य रहे।

इसके पूर्व वे हरियाणा विधान सभा के भी सदस्य रहे।

श्री रतन लाल कटारिया का निधन 18 मई 2023 को 71 वर्ष की आयु में चंडीगढ़ में हुआ। श्री रतन लाल कटारिया को उनकी समर्पित जनसेवा तथा सामाजिक न्याय हेतु उनके निरंतर संघर्ष के लिए सदैव याद रखा जाएगा।

श्री बालूभाऊ उर्फ सुरेश नारायण धानोरकर महाराष्ट्र के चन्द्रपुर संसदीय निर्वाचन क्षेत्र से वर्तमान लोक सभा के सदस्य थे ।

श्री धानोरकर कोयला, खान और इस्पात संबंधी समिति के सदस्य रहे ।

इससे पूर्व, वे महाराष्ट्र विधान सभा के भी सदस्य रहे। श्री धानोरकर समाज के सभी वर्गों, विशेषकर वंचित वर्गों के कल्याण के लिए समर्पित भाव से कार्य करते थे।

श्री बालूभाऊ उर्फ सुरेश नारायण धानोरकर का निधन 30 मई, 2023 को 48 वर्ष की आयु में गुरुग्राम, हरियाणा में हुआ।

श्री प्रकाश सिंह बादल जी पंजाब के फरीदकोट संसदीय निर्वाचन क्षेत्र से छठी लोक सभा के सदस्य थे।

श्री बादल ने केन्द्रीय कृषि और सिंचाई मंत्री के रूप में भी कार्य किया।

श्री प्रकाश सिंह बादल ने पांच कार्यकालों के लिए पंजाब के मुख्यमंत्री के रूप में कार्य किया। वे 11 कार्यकालों के लिए पंजाब विधान सभा के सदस्य रहे। उन्होंने तीन कार्यकालों के लिए पंजाब विधान सभा में प्रतिपक्ष के नेता के रूप में भी कार्य किया।

राष्ट्र के प्रति लोक सेवा में उनके योगदान के लिए, श्री बादल को 2015 में भारत के दूसरे सर्वोच्च नागरिक पुरस्कार, पद्म विभूषण से सम्मानित किया गया। वे एक लोकप्रिय राजनेता थे, जिन्होंने पंजाब के साथ-साथ सम्पूर्ण राष्ट्र की प्रगति एवं विकास के लिए अपना अमूल्य योगदान दिया। वे आजीवन किसानों के हितों की रक्षा के लिए प्रयत्नशील रहे। श्री प्रकाश सिंह बादल का निधन 25 अप्रैल, 2023 को 95 वर्ष की आयु में मोहाली में हुआ।

श्री रंजीत सिंह अविभाजित बिहार राज्य के चतरा संसदीय निर्वाचन क्षेत्र से 7वीं लोक सभा के सदस्य थे।

श्री रंजीत सिंह का निधन 24 मार्च, 2023 को 80 वर्ष की आयु में गुरुग्राम में हुआ।

श्री सुजान सिंह बुंदेला उत्तर प्रदेश के झांसी संसदीय निर्वाचन क्षेत्र से 8वीं और 13वीं लोक सभा के सदस्य थे। श्री बुंदेला खाद्य, नागरिक आपूर्ति और सार्वजनिक वितरण संबंधी समिति के सदस्य रहे।

उन्होंने उत्तर प्रदेश विधान सभा के सदस्य के रूप में भी कार्य किया। श्री सुजान सिंह बुंदेला का निधन 30 मार्च, 2023 को 76 वर्ष की आयु में ललितपुर, उत्तर प्रदेश में हुआ।

श्री संदीपन थोराट महाराष्ट्र के पंढरपुर संसदीय निर्वाचन क्षेत्र से छठी, सातवीं, आठवीं, नौवीं, दसवीं, ग्यारहवीं एवं 12वीं लोक सभा के सदस्य थे।

श्री थोराट अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति, लोक लेखा समिति, लाभ के पदों संबंधी समिति, श्रम संबंधी समिति, ऊर्जा संबंधी समिति और वित्त संबंधी समिति के सदस्य रहे।

श्री संदीपन थोराट का निधन 31 मार्च, 2023 को 90 वर्ष की आयु में सोलापुर में हुआ।

डॉ. विश्वनधम कैनिथी आंध्र प्रदेश के श्रीकाकुलम संसदीय निर्वाचन क्षेत्र से 9वीं और 10वीं लोक सभा के सदस्य थे।

डॉ. कैनिथी प्राक्कलन समिति और मानव संसाधन विकास संबंधी समिति के सदस्य रहे।

डॉ. विश्वनधम कैनिथी का निधन 15 अप्रैल, 2023 को 90 वर्ष की आयु में श्रीकाकुलम में हुआ।

श्री अतीक अहमद उत्तर प्रदेश के फूलपुर संसदीय निर्वाचन क्षेत्र से 14वीं लोक सभा के सदस्य थे। श्री अहमद रेल संबंधी समिति के सदस्य रहे।

इससे पूर्व, वे उत्तर प्रदेश विधान सभा के सदस्य भी रहे।

श्री अतीक अहमद का निधन 15 अप्रैल, 2023 को 60 वर्ष की आयु में प्रयागराज में हुआ।

श्री त्रिलोचन कानूनगो ओडिशा के जगतसिंहपुर संसदीय निर्वाचन क्षेत्र से 13वीं लोक सभा के सदस्य थे।

श्री कानूनगो मानव संसाधन विकास संबंधी समिति और ऊर्जा संबंधी समिति के सदस्य रहे।

इससे पूर्व, वे ओडिशा विधान सभा के सदस्य रहे।

श्री त्रिलोचन कानूनगो का निधन 21 अप्रैल, 2023 को 82 वर्ष की आयु में भुवनेश्वर में हुआ।

श्री इलियास आज़मी उत्तर प्रदेश के पूर्ववर्ती शाहाबाद संसदीय निर्वाचन क्षेत्र से 11वीं और 14वीं लोक सभा के सदस्य थे। श्री इलियास आज़मी संसद सदस्य स्थानीय क्षेत्र विकास योजना संबंधी समिति, गृह कार्य संबंधी समिति, रक्षा संबंधी समिति और संसद सदस्यों के वेतन तथा भत्तों संबंधी संयुक्त समिति के सदस्य रहे। श्री इलियास आज़मी का निधन 4 जून, 2023 को 88 वर्ष की आयु में नई दिल्ली में हुआ।

श्री अनादि चरण दास ओडिशा के जाजपुर संसदीय निर्वाचन क्षेत्र से 5वीं, 7वीं, 8वीं, 9वी, और 10वीं लोक सभा के सदस्य थे। श्री दास ने अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति के सभापति के रूप में कार्य किया और वे विभिन्न संसदीय समितियों के सदस्य भी रहे। श्री अनादि चरण दास का निधन 16 जून, 2023 को 88 वर्ष की आयु में भुवनेश्वर में हुआ।

श्री निहाल सिंह उत्तर प्रदेश के आगरा संसदीय निर्वाचन क्षेत्र से 7वीं और 8वीं लोक सभा के सदस्य थे। वे सरकारी उपक्रमों संबंधी समिति और सभा की बैठकों से सदस्यों की अनुपस्थिति संबंधी समिति के सदस्य रहे। श्री निहाल सिंह का निधन 20 जून, 2023 को 83 वर्ष की आयु में आगरा में हुआ।

श्री राज करण सिंह उत्तर प्रदेश के सुल्तानपुर संसदीय निर्वाचन क्षेत्र से 8वीं लोक सभा के सदस्य थे। वे सभा पटल पर रखे गए पत्रों संबंधी समिति के सदस्य रहे। श्री राज करण सिंह का निधन 25 जून, 2023 को 87 वर्ष की आयु में अमेठी में हुआ।

यह सभा श्री रतन लाल कटारिया और श्री बालूभाऊ उर्फ सुरेश नारायण धानोरकर तथा अपने अन्य पूर्व साथियों के निधन पर गहरा शोक व्यक्त करती है तथा शोक संतप्त परिवारों के प्रति अपनी गहरी संवेदनाएं व्यक्त करती है।

अब यह सभा दिवंगत आत्माओं के सम्मान में कुछ देर मौन रहेगी।

11.10 hrs *The Members then stood in silence for short while.*

माननीय अध्यक्ष : ओम शांति: शांति: शांति:।

---

*WRITTEN ANSWERS TO QUESTIONS

(Starred Question Nos. 1 to 20
Unstarred Question Nos. 1 to 230)
(Page No. 46 to 887)

माननीय अध्यक्ष : सभा की कार्यवाही दोपहर 2 बजे तक के लिए स्थगित की जाती है।

11.12 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

---

*Available in Master copy of Debate, placed in Library.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Dr. (Prof.) Kirit Premjibhai Solanki *in the Chair)*

माननीय सभापति: माननीय सदस्यगण, कुछ विषयों पर स्थगन प्रस्ताव के नोटिस प्राप्त हुए हैं। माननीय अध्यक्ष जी ने किसी भी स्थगन प्रस्ताव के नोटिस को स्वीकृति नहीं दी है।

… (व्यवधान)

14.01 hrs

PAPERS LAID ON THE TABLE

माननीय सभापति : अब पत्र सभा पटल पर रखे जाएंगे।

श्री अर्जुन राम मेघवाल जी।

विधि और न्याय मंत्रालय के राज्य मंत्री; संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): सभापति महोदय, मैं संविधान के अनुच्छेद 123(2)(क) के अधीन राष्ट्रपति द्वारा 19 मई, 2023 को प्रख्यापित दिल्ली राष्ट्रीय राजधानी राज्यक्षेत्र शासन (संशोधन) अध्यादेश, 2023 (2023 का संख्यांक 1) की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

[Placed in Library, See No. LT 9623/17/23]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (GEN. (RETD.) DR. V. K. SINGH): Sir, I beg to lay on the Table: -

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988:-

(i) The Central Motor Vehicles (Nineteenth Amendment) Rules, 2022 published in Notification No. G.S.R.844(E) in Gazette of India dated 23rd November, 2022.

(ii) The Central Motor Vehicles (Twentieth Amendment) Rules, 2022 published in Notification No. G.S.R.850(E) in Gazette of India dated 25th November, 2022.

(iii) The Central Motor Vehicles (Twenty-first Amendment) Rules, 2022 published in Notification No. G.S.R.858(E) in Gazette of India dated 30th November, 2022.

(iv) The Central Motor Vehicles (Twenty-second Amendment) Rules, 2022 published in Notification No. G.S.R.863(E) in Gazette of India dated 2nd December, 2022.

(v) The Central Motor Vehicles (Twenty-third Amendment) Rules, 2022 published in Notification No. G.S.R.879(E) in Gazette of India dated 14th December, 2022.

(vi) The Central Motor Vehicles (Twenty-fourth Amendment) Rules, 2022 published in Notification No. G.S.R.885(E) in Gazette of India dated 16th December, 2022.

(vii) The Central Motor Vehicles (Twenty-fifth Amendment) Rules, 2022 published in Notification No. G.S.R.888(E) in Gazette of India dated 19th December, 2022.

(viii) The Central Motor Vehicles (Twenty-sixth Amendment) Rules, 2022 published in Notification No. G.S.R.901(E) in Gazette of India dated 26th December, 2022.

(ix) The Central Motor Vehicles (First Amendment) Rules, 2023 published in Notification No. G.S.R.29(E) in Gazette of India dated 17th January, 2023.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9624/17/23]

(3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the National Highways & Infrastructure Development Corporation Limited, New Delhi, for the year 2021-2022.

(ii) Annual Report of the National Highways & Infrastructure Development Corporation Limited, New Delhi, for the year 2021-2022, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 9625/17/23]

<u>14.01½ hrs</u>

At this stage, Shri K. Navaskani, Sushri S. Jothimani, Adv. A. M. Ariff and some other hon. Members came and stood on the floor near the Table.

… (व्यवधान)

विद्युत मंत्रालय में राज्य मंत्री तथा भारी उद्योग मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): आदरणीय सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं: -

(1) ऊर्जा संरक्षण अधिनियम, 2001 की धारा 59 की उपधारा (1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) :-

(एक) ऊर्जा दक्षता ब्यूरो (डीप फ्रीजरों के लेबलों पर विवरण और उनके प्रदर्शन की रीति) विनियम, 2023 जो 31 जनवरी, 2023 के भारत के राजपत्र में अधिसूचना संख्या बीईई/एसएण्डएल/डीप फ्रीजर/128/2022-23 में प्रकाशित हुए थे।

(दो) का.आ.482(अ) जो 2 फरवरी, 2023 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा डीप फ्रीजरों और डीप फ्रीजर के लेबल पर विवरण के प्रत्यक्ष प्रदर्शन को अधिसूचित किया गया है।

(तीन) का.आ.481(अ) जो 2 फरवरी, 2023 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा डीप फ्रीजरों के लिए ऊर्जा खपत मानकों को अधिसूचित किया गया है।

(चार) ऊर्जा दक्षता ब्यूरो (हल्के वाणिज्यिक वातानुकूलकों के लेबलों पर विवरण और उनके प्रदर्शन की रीति) विनियम, 2023 जो 27 फरवरी, 2023 के भारत के राजपत्र में अधिसूचना संख्या बीईई/एसएण्डएल/एलसीएसी/ 37/2022-23 में प्रकाशित हुए थे।

(पांच) का.आ.1022(अ) जो 2 मार्च, 2023 के भारत के राजपत्र में

प्रकाशित हुआ था तथा जिसके द्वारा हल्के वाणिज्यिक वातानुकूलकों के लिए ऊर्जा खपत मानकों को अधिसूचित किया गया है।

(छह) का.आ.1023(अ) जो 2 मार्च, 2023 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा हल्के वाणिज्यिक वातानुकूलकों (एलसीएसी) और एलसीएसी के लेबलों पर विवरण के प्रदर्शन को विनिर्दिष्ट किया गया है।

(सात) ऊर्जा दक्षता ब्यूरो (अल्ट्रा-हाई डेफिनिशन टेलीविजनों के लेबलों पर विवरण और उनके प्रदर्शन की रीति) विनियम, 2023 जो 3 मार्च, 2023 के भारत के राजपत्र में अधिसूचना संख्या बीईई/एसएण्डएल/यूएचडी/02/2022-23 में प्रकाशित हुए थे।

(आठ) का.आ.1221(अ) जो 14 मार्च, 2023 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा अल्ट्रा-हाई डेफिनिशन टेलीविजनों के लिए ऊर्जा खपत मानकों को अधिसूचित किया गया है।

(नौ) का.आ.1222(अ) जो 14 मार्च, 2023 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा सरकार द्वारा अधिसूचित अल्ट्रा-हाई डेफिनिशन टेलीविजनों और अल्ट्रा-हाई डेफिनिशन टेलीविजनों के लेबल पर विवरण का प्रदर्शन विनिर्दिष्ट किया गया है।

[Placed in Library, See No. LT 9626/17/23]

(2) विद्युत अधिनियम, 2003 की धारा 182 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) जम्मू-कश्मीर संघ राज्यक्षेत्र और लद्दाख संघ राज्यक्षेत्र के लिए

जेईआरसी (गोवा राज्य और संघ राज्यक्षेत्रों के लिए जेईआरसी के विभिन्न विनियमों का अंगीकरण) विनियम, 2021, जो 4 अगस्त, 2021 के भारत के राजपत्र में अधिसूचना सं. जेईआरसी-जेकेएल/टेक-13/2021 में प्रकाशित हुए थे।

[Placed in Library, See No. LT /17/23]

(दो) जम्मू-कश्मीर और लद्दाख संघ राज्यक्षेत्रों के लिए संयुक्त विद्युत विनियामक आयोग (नवीकरणीय क्रय दायित्व, इसका अनुपालन और आरईसी रूपरेखा कार्यान्वयन) विनियम, 2022, जो 7 जुलाई, 2022 के भारत के राजपत्र में अधिसूचना सं. जेईआरसी-जेकेएल/आरईजी/2022/01 में प्रकाशित हुए थे।

(तीन) जम्मू-कश्मीर और लद्दाख संयुक्त विद्युत विनियामक आयोग (जम्मू-कश्मीर संघ राज्यक्षेत्र और लद्दाख संघ राज्यक्षेत्र के लिए सलाहकार समिति का गठन) विनियम, 2022, जो 2 अगस्त, 2022 के भारत के राजपत्र में अधिसूचना सं. जेईआरसी-जेकेएल/आरईजी/2022/02 में प्रकाशित हुए थे।

(चार) जम्मू-कश्मीर और लद्दाख संयुक्त विद्युत विनियामक आयोग (कारबार का संचालन) विनियम, 2022, जो 2 अगस्त, 2022 के भारत के राजपत्र में अधिसूचना सं. जेईआरसी-जेकेएल/आरईजी/2022/03 में प्रकाशित हुए थे।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9627/17/23]

(4) पंजाब पुनर्गठन अधिनियम, 1966 की धारा 97 की उप-धारा (3) के अंतर्गत भाखड़ा ब्यास प्रबंधन बोर्ड (संशोधन) नियम, 2023 जो 13 फरवरी, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 94(अ) में प्रकाशित हुए थे, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9628/17/23]

… (व्यवधान)

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह वर्मा): माननीय सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं: -

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) राष्ट्रीय लघु उद्योग निगम लिमिटेड, नई दिल्ली के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) राष्ट्रीय लघु उद्योग निगम लिमिटेड, नई दिल्ली का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9629/17/23]

(3) सूक्ष्म, लघु और मध्यम उद्यम विकास अधिनियम, 2006 की धारा 29 की उप-धारा (3) के अंतर्गत अधिसूचना सं. का.आ.1296(अ) जो 20 मार्च, 2023 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा यह अधिसूचित किया गया है कि प्राथमिक क्षेत्र ऋण हितलाभों का लाभ उठाने के प्रयोजनार्थ उद्यम

सहायक मंच पर अनौपचारिक सूक्ष्म उद्यमों को जारी प्रमाण-पत्र उद्यम पंजीकरण प्रमाण-पत्र के समान माने जाएंगे, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9630/17/23]

… (व्यवधान)

माननीय सभापति : आइटम नं. 8; श्री रामेश्वर तेली जी।

… (व्यवधान)

माननीय सभापति : श्री अर्जुन राम मेघवाल जी।

… (व्यवधान)

विधि और न्याय मंत्रालय के राज्य मंत्री; संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): सभापति महोदय, श्री रामेश्वर तेली की ओर से, मैं, इंजीनियर्स इंडिया लिमिटेड तथा पेट्रोलियम और प्राकृतिक गैस मंत्रालय के बीच वर्ष 2022-23 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

[Placed in Library, See No. LT 9630A/17/23]

… (व्यवधान)

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं: -

(1) दिल्ली विकास अधिनियम, 1957 की धारा 57 के अंतर्गत दिल्ली विकास प्राधिकरण (आवासन परिसंपत्तियों का प्रबंधन और निपटान) संशोधन विनियम, 2022 जो 17 फरवरी, 2023 के भारत के राजपत्र में अधिसूचना सं. का.आ. 753(अ) में प्रकाशित हुए थे तथा उसका एक शुद्धिपत्र (केवल हिन्दी संस्करण), जो

3 मार्च, 2023 की अधिसूचना सं. का.आ. 1045(अ) में प्रकाशित हुआ था, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9631/17/23]

(2) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) हिंदुस्तान प्रीफैब लिमिटेड, नई दिल्ली के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) हिंदुस्तान प्रीफैब लिमिटेड, नई दिल्ली का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9632/17/23]

(4) दिल्ली नागरी कला आयोग अधिनियम, 1973 की धारा 26 की उप-धारा (3) के अंतर्गत दिल्ली नागरी कला आयोग (सेवा के निबंधन और शर्तें) नियम, 2023 जो 6 मई, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 50(अ) में प्रकाशित हुए थे, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9633/17/23]

(5) दिल्ली विकास अधिनियम, 1957 की धारा 58 के अंतर्गत दिल्ली विकास प्राधिकरण (वाणिज्यिक केंद्रों के लिए एकीकृत योजनाओं हेतु आमेलन शुल्क) विनियम, 2023 जो 29 मई, 2023 के भारत के राजपत्र में अधिसूचना सं.

एफ.5(9)2019/एओ(पी)/डीडीए में प्रकाशित हुए थे, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9634/17/23]

… (व्यवधान)

14.03 hrs

JOINT COMMITTEE ON THE FOREST (CONSERVATION) AMENDMENT BILL, 2023

(i) Report

श्री राजेन्द्र अग्रवाल (मेरठ): सभापति जी, मैं वन (संरक्षण) संशोधन विधेयक, 2023 संबंधी संयुक्त समिति का प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूं।

… (व्यवधान)

(ii) Record of Evidence

श्री राजेन्द्र अग्रवाल (मेरठ): आदरणीय सभापति महोदय, मैं वन (संरक्षण) संशोधन विधेयक, 2023 संबंधी संयुक्त समिति के साक्ष्य का अभिलेख सभा पटल पर रखता हूं।

(व्यवधान)

माननीय सभापति : मैं आप सभी से अनुरोध करता हूं, निवेदन करता हूं कि आप अपने-अपने स्थानों पर चले जाएं। आप वरिष्ठ लोग हैं, आप अपने स्थान पर चले जाएं।

… (व्यवधान)

14.04 hrs

MATTERS UNDER RULE 377*

माननीय सभापति : जिन माननीय सदस्यों को आज नियम-377 के अधीन मामलों को उठाने की अनुमति प्रदान की गयी है, वे अपने मामलों के अनुमोदित पाठ को 20 मिनट के अन्दर व्यक्तिगत रूप से सभा पटल पर रख दें।

… (व्यवधान)

(i) Need to expedite construction of various irrigation projects in Chatra Parliamentary Constituency

श्री सुनील कुमार सिंह (चतरा): झारखंड राज्य की कृषि योग्य भूमि को राष्ट्रीय औसत तक लाने के लिए राज्य के जल संसाधनों के विकास की बहुत आवश्यकता है। राज्य में कई नदियों का प्रवाह होता है, फिर भी राज्य सिंचाई के लिए पानी की कमी से जूझता है, जिसका मुख्य कारण यहां के जल संसाधनों का समुचित विकास नहीं हो पाना है। मेरे चतरा संसदीय क्षेत्र के अंतर्गत कई सिंचाई योजनाएं लंबित हैं, जिनमें से

- **उत्तर कोयल जलाशय परियोजना** - इस योजना को अगस्त 2017 में 3 वित्त वर्षों में पूरा करने के लिए केंद्रीय मंत्रिमंडल ने मंजूरी प्रदान की थी। मंडल डैम में गेट लगाने के कार्य के लिए विशेष पैकेज का प्रस्ताव विचाराधीन था, उसे मंजूरी देकर अवरोध को दूर किया जाए। योजना की प्रकृति तथा शेष कार्यों को पूरा होने में लगने वाले समय के बारे में जानकारी प्रदान की जाए।
- रामघाट सिंचाई योजना तथा मलय जलाशय योजना को मार्च 2022 तक पूरा करने का लक्ष्य था। इन योजनाओं की वस्तुस्थिति से अवगत कराया जाए। इन योजनाओं से सिंचाई सुविधा उपलब्ध करवाया जाए।

---

* Treated as laid on the Table.

- अमानत बराज योजना, गोलाई सिंचाई योजना दुलकी सिंचाई योजना, चाको सिंचाई योजना, पीरी तथा सोनारे सिंचाई योजना तथा घाघरी सिंचाई योजना आदि महत्वपूर्ण सिंचाई परियोजनाओं की विस्तृत परियोजना रिपोर्ट कई सालों से तैयार हो रही है। इन योजनाओं को पूरा करने के लिए ठोस कार्रवाई की जाए।
- इन परियोजनाओं के अलावा औरंगा जलाशय योजना, गरही, मुहाने एवं मलय अंजनवा मलय, टहले, कदवन, नकटीनाला, घागरी सहित अन्य कई महत्वपूर्ण एवं उपयोगी सिंचाई परियोजनाएं लंबित एवं क्षतिग्रस्त हो गई है जिनकी मरम्मत नहीं होने से उनका उपयोग नहीं हो पा रहा है। किसानों को सिंचाई का पानी नहीं मिल रहा है। इस वर्ष चतरा लोकसभा में अभी तक सामान्य से कम बारिश हुई है। इसलिए सिंचाई सुविधाओं को दुरुस्त कर किसानों को पानी उपलब्ध कराया जाए।

(ii) Regarding setting up of National Tribal Museum in Odisha

SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR): Odisha is home to as many as 62 tribes including 13 particularly Vulnerable Tribal Groups. In terms of percentage, they constitute 24 per cent of the total population of the State. These tribes form the soul of the State. Odisha is proud of the cultural diversity brought over by them. It is imperative that we preserve, promote and educate the public about their rich culture, tradition and legacy. The tribal communities embody the sustainable practices that we all must strive to meet. The rich diversity of tribal culture in Odisha makes it a perfect place to showcase the tradition and heritage of the tribes present in the country. I request the Ministry of Tribal Affairs to set up the National Tribal Museum in Odisha. It will help the current and future generations to understand the tribal art and culture.

(iii) Regarding construction of airport in Malda district, West Bengal

श्री खगेन मुर्मु (माल्दहा उत्तर): मैं माननीय मंत्री महोदय नागरिक उड्डयन का ध्यान मेरे जिले मालदा में हवाई अड्डे के निर्माण की ओर दिलाना चाहता हूं। मालदा पश्चिम बंगाल का महत्वपूर्ण शहर है। जहां केंद्र सरकार के कार्यालय, रेलवे डिवीजन, बीएसएफ कैंप, दो केंद्रीय विद्यालय, एनटीपीसी पावर ग्रिड के अलावा व्यापारिक गतिविधियां भी हैं। यहां के नागरिकों की सबसे बड़ी समस्या वायु यातायात की है। यहां से निकटतम हवाई अड्डे बागडोगरा और कोलकाता हैं। मालदा से बागडोगरा की दूरी 250 किलोमीटर तथा कोलकाता की दूरी 350 किलोमीटर है। देश में बहुत कम ऐसे क्षेत्र हैं जहां किसी एक शहर से हवाई अड्डे इतनी दूरी पर है। इसलिए इमरजेंसी सेवाओं में चिकित्सा हेतु भी इसकी परम आवश्यकता है। अतः इन परिस्थितियों में मालदा में हवाई परिवहन सेवा हेतु हवाई अड्डे का निर्माण आवश्यक है। इस हेतु यह सुझाव देना चाहता हूं कि पुराने हवाई अड्डे के नवीनीकरण से भी इस समस्या का समाधान हो सकता है। अत: मैं माननीय मंत्री जी से आग्रह करता हूं कि मालदा को हवाई यातायात के नक्शे पर जोड़ने की कृपा करें।

धन्यवाद।

(iv) Regarding inclusion of Khetauri, Ghatwal – Ghatwars and others as Scheduled Tribes

DR. NISHIKANT DUBEY, (GODDA): I refer the matter raised under rule 377 regarding inclusion of Khetauri, Ghatwal - Ghatwars and others as Scheduled Tribes in Parliament and received a reply from Hon'ble Minister of Tribal Affairs. But amidst all of this, no development has taken place in this regard.

In this context, I want to place a piece of great historical record – a book titled:"The Little World of an Indian District Officer", written by R.Carstairs and published by Macmillan & Co., London in 1912. In this book, there is a detailed, historical record of the fact that the Santhal Parganas was created and named in 1855, and thus was the youngest of the Bengal districts. The writer provides a wonderful account and description of the Ghatwals (guardians of the passes) and the Khetowrie (Khetauri) and how at the time of the Permanent Settlement in 1790, every part of the territory was occupied. It details that at the time of the Permanent Settlement there was not a single Sonthal in the whole of this area. "Bhunyas, Khetowries, Hindoos, Mahomedans, Highlanders – yes, but Sonthals, no". It is a fact that when these findings were recorded and when the book in question was published, the dispensation of Scheduled Castes and Tribes did not exist in the context of what it means administratively today. Thus, the aborigines of the region are the ones who are deprived of their rightful status and claim to be recognized as Scheduled Tribes.

(v) Regarding construction of Dhalbhumgarh Airport in Jamshedpur Parliamentary Constituency

श्री बिद्युत बरन महतो (जमशेदपुर): मेरे संसदीय क्षेत्र जमशेदपुर टाटा जो औद्योगिक घराने के नाम से मशहूर है तथा टाटा जैसे बड़े उद्यमी स्थापित हैं। एमएसएमई का एक बड़ा सेक्टर भी आदित्यपुर में है और एमएसएमई एवं ऑटोमोबाइल सेक्टर में छोटे-बड़े उद्योगों को मिलाकर लगभग दो हजार उद्योग स्थापित हैं तथा यहाँ माइंस का भी बहुत बड़ा क्षेत्र है । इसलिए केंद्र सरकार ने यहां पर स्थित धालभूमगढ़ एयरपोर्ट के निर्माण की स्वीकृति प्रदान की थी और एयरपोर्ट अथॉरिटी ऑफ इंडिया ने इसके लिए लगभग सौ करोड़ रुपये आवंटित भी किये है। उक्त एयरपोर्ट की स्वीकृति के बाद जनवरी 2019 में झारखंड के तत्कालीन मुख्यमंत्री एवं पूर्व राज्यमंत्री नागरिक उड्डयन मंत्रालय, भारत सरकार के द्वारा भूमि पूजन कर शिलान्यास किया गया था। परंतु दुर्भाग्य कि बात है कि उक्त एयरपोर्ट का अभी तक वन विभाग के द्वारा एनओसी न मिलने के कारण काम शुरू नहीं हो सका है। उक्त मामले को मैंने दिनांक 7 फरवरी 2023 को लोकसभा में नियम 377 के तहत उठाया था, जिसका जवाब माननीय राज्यमंत्री नागरिक उड्डयन मंत्रालय, भारत सरकार, के पत्र के माध्यम से दिनांक 28 फरवरी 2023 प्राप्त हुआ है। उक्त पत्र में कहा गया है पर्यावरण मूल्यांकन समिति ने देखा कि प्रस्तावित स्थल जंगलों में पड़ता है जो बड़ी संख्या में हाथियों का निवास स्थान है और यह "हाथी गलियारे" के रूप में जाना जाता है। दिनांक 25.9.2020 की बैठक में यह निष्कर्ष निकाला कि प्रस्तावित स्थल हवाई अड्डे के विकास के लिए उपयुक्त नहीं है तथा समिति वर्तमान स्थल चयन से सहमत नहीं थी और परियोजना के प्रस्ताव को एक वैकल्पिक स्थल का पता लगाने के लिए कहा गया है। उपरोक्त जवाब से मुझे घोर निराशा हुई है क्योंकि स्थानीय लोगों का कहना है कि आज तक एक भी हाथी को यहां के लोगों ने देखा नहीं है तो हाथियों का गलियारा कहां से हो जाएगा। अब पता नहीं कौन सी चयन समिति है, कब वह गई स्थल निरीक्षण करने - इसका भी स्थानीय सांसद होने के नाते मुझे कभी जानकारी नहीं मिली। विदित है कि वहां पर द्वितीय विश्वयुद्ध सन 1942 के समय भी उक्त स्थान पर यह एयरपोर्ट था और

उस समय तो घना जंगल भी था पर आज तो कुछ भी वैसा नहीं है। पूर्व में उक्त स्थान पर वन विभाग के सीसीएफ तीन डीएफओ ने कहा था कोई दिक्कत नहीं है उस वक्त एयरपोर्ट अथॉरिटी के पदाधिकारी भी वहां उपस्थित थे। उक्त स्थान के 500 मीटर की दूरी पर NH एवं 100 मीटर की दूरी पर रेलवे लाइन है। पूर्व में भी वन विभाग एवं एयरपोर्ट अथॉरिटी के अधिकारियों द्वारा कम से कम 10 बार उक्त स्थल का निरीक्षण किया गया था और कहा गया था कि जंगली बांसो का झुंड है जिसे हटा लिया जाएगा। अतः मैं केंद्र सरकार से अनुरोध करना चाहता हूँ कि राज्य सरकार से वार्ता करके वन भूमि का अनापत्ति प्रमाण निर्गत कराते हुए धालभूमगढ़ एयरपोर्ट निर्माण की कार्य को प्रारंभ किया जाय, ताकि यहां पर एयरपोर्ट बन जाने से केवल झारखण्ड ही नहीं, बल्कि पश्चिम बंगाल के खड़गपुर, मिदनापुर, झाड़ग्राम, पुरूलिया और ओडिशा के बारिपदा, मयूरभंज और बालेश्वर भी जमशेदपुर जैसे बड़े शहर से जुड़ जाएंगे।

(vi) Regarding ban on foreign Apps

श्री गोपाल शेट्टी (मुम्बई उत्तर): विगत 9 वर्षों में देश की पड़ोसी सीमाओं से आतंकी घुसपैठ पर लगभग पूरी तरह से प्रतिबंध लग गया है। लेकिन, आज घर-घर में गूगल के माध्यम से इंटरनेट के द्वारा प्रसारित अश्लील सामग्री से जिस प्रकार से भारतीय संस्कृति प्रभावित हो रही है, उसको तुरन्त रोकने के लिए प्रयास किए जाने की आवश्यकता है । हमारे देश की जो सभ्यता और संस्कृति हजारों वर्षों से बची हुई है, वह हमारी पारम्परिक पद्धति की वजह से ही जीवित है। इसमें कोई संदेह नहीं है कि गूगल एप्प के माध्यम से देश में बच्चों और समाज पर विपरीत प्रभाव तो पड़ ही रहा है, बल्कि अनैतिक संस्कार भी घर-घर में प्रवेश कर रहे हैं। यह देश के लिए आतंकवाद से भी ज्यादा घातक है। दूसरे, आज के डिजिटल युग में देश की सुरक्षा सिर्फ हथियारों पर ही निर्भर नहीं है, बल्कि इसमें डेटा की भी महत्वपूर्ण भूमिका होती है। आमतौर पर, कई देश डेटा का हथियार के तौर पर भी उपयोग कर रहे हैं । कुछ देश, दूसरे देशों की दखल अंदाजी से बचने के लिए देश के नागरिकों को विदेशों में बने एप्स से दूर रख रहे हैं। उन्हीं में से एक चीन भी है। अतः देशहित में मेरा सुझाव है कि जिस प्रकार से चीन ने गूगल इत्यादि अनेक विदेशी एप्स पर प्रतिबंध लगाकर अपने स्वयं के एप्स चीनी नागरिकों के लिए तैयार किए हैं, उसी प्रकार से हमारे देश में भी गूगल इत्यादि सभी विदेशा एप्स, जो आज की युवा पीढ़ी और हमारी सुरक्षा के लिए घातक बने हुए हैं, उन पर तुरन्त प्रतिबंध लगाकर देश के नागरिकों के लिए स्वयं के एप्स इत्यादि तैयार किए जाने हेतु सकारात्मक कदम उठाए जाने चाहिए।

(vii) Need for stringent laws to control road accidents in the country

श्री रामदास तडस (वर्धा): मैं माननीय केन्द्रीय सड़क परिवहन और राजमार्ग मंत्री जी का ध्यान एक महत्वपूर्ण विषय पर आकर्षित करते हुए कहना चाहता हूँ कि महाराष्ट्र के बुलढाणा जिला मे सिंदखेड़राजा के पिंपलखुटा गांव के पास समृद्धि महामार्ग एक्सप्रेसवे नागपूर से पुर्ण जा रही विदर्भ टॅव्हल्स के चालक के गलती की वजह बडा हादसा हुआ है। इस हादसे में बस को आग लगने से 25 यात्रियों की मौत हुई है, जिसमे वर्धा जिला के 14 यात्री एवं 02 साल की बच्ची का समावेश है। उक्त दुर्घटना से पूरा महाराष्ट्र शोक में डूब गया था। इस घटना के लिए वाहन का चालक प्रत्यक्ष रूप एवं ट्रॅव्हल्स मालिक भी इस का ज़िम्मेदार है, इस घटना के लिए जिम्मेदार वाहन का चालक एवं ट्रॅव्हल्स मालिक पर कार्यवाही करे । ऐसी घटना दोबारा नही हो इसलिए केंद्र सरकार द्वारा सड़क दुर्घटनाओं को कम करने के लिए आवश्यक प्रावधानों को बेहद कठोर करना एवं देश में अच्छे ड्राइविंग स्कूलों का निर्माण करने की आवश्यकता है। माननीय केन्द्रीय सड़क परिवहन और राजमार्ग मंत्री जी से आग्रह है कि, केंद्र सरकार द्वारा सड़क दुर्घटनाओं को कम करने के लिए प्रावधानों को बेहद कठोर करना एवं देश में अच्छे ड्राइविंग स्कूलों का निर्माण कराने हेतु उचित निर्णय लेने का कृपा करें।

(viii) Need to operationalise Raxaul airport in Bihar

डॉ. संजय जायसवाल (पश्चिम चम्पारण): मैं सरकार का तत्काल ध्यान उत्तर बिहार के पूर्वी चंपारण जिले में रक्सौल हवाई अड्डे के संचालन में नहीं होने की ओर आकर्षित करना चाहता हूं। अभी तक, बिहार के पूर्वी और पश्चिमी चंपारण जिलों में किसी भी निर्धारित हवाई सेवा मार्ग पर कोई शहर नहीं है। गौरतलब है कि 2015 में बिहार के पीएम पैकेज में रक्सौल हवाई अड्डे के पुनरुद्धार के लिए 250 करोड़ रुपये भी शामिल हैं, जो अभी भी राज्य सरकार से हवाई अड्डे के विकास के लिए आवश्यक 121 एकड़ अतिरिक्त भूमि के कारण लंबित है। वर्तमान में, रक्सौल हवाई अड्डे के संचालन न होने के कारण, उत्तर और पश्चिम बिहार के कई व्यापारियों, निर्यातकों और उद्योगपतियों को बहुत कठिनाइयों का सामना करना पड़ रहा है और 60 साल पुराने हवाई अड्डे के पुनरुद्धार का बेसब्री से इंतजार है, जो पटना, नई दिल्ली और अन्य महत्वपूर्ण शहर के साथ दूरी को कम करने में महत्वपूर्ण भूमिका निभाएगा। मैं सरकार से आग्रह करता हूं कि वर्तमान परिदृश्य में इसके सामरिक महत्व को ध्यान में रखते हुए रक्सौल हवाई अड्डे को जल्द से जल्द चालू करने के लिए अपने साहसिक प्रयासों करें।

(ix) Need to introduce services of Vande Bharat Train between Rajkot and Mumbai

श्री मोहनभाई कुंडारिया (राजकोट): मैं माननीय रेल मंत्री जी का ध्यान आकर्षित करना चाहता हूँ कि गुजरात के सौराष्ट्र क्षेत्र, विशेष रूप से राजकोट से मुंबई तक, दैनिक आधार पर बहुत सारे लोग यात्रा करते हैं। राजकोट-मुंबई मार्ग व्यापार और पर्यटन के लिए महत्वपूर्ण है। दुर्भाग्य से, अधिकांश यात्रियों को राजकोट से चलने वाली ट्रेनों में उपलब्ध सीटों की कमी के कारण सीट नहीं मिल पाती है । इसलिए, राजकोट और मुंबई के बीच वंदे भारत ट्रेन सेवा को शीघ्र ही शुरू करना बहुत आवश्यक है। वंदे भारत ट्रेन सेवा उत्कृष्ट यात्रा अनुभव, यात्रियों के लिए समय और खर्च की बचत के साथ-साथ सामान की तेजी से आदान-प्रदान करने की सुविधा प्रदान करेगी । मैं माननीय रेल मंत्री जी से अनुरोध करता हूँ, कि सौराष्ट्र के नागरिकों की सुविधा के लिए राजकोट से मुंबई तक दैनिक वंदे भारत ट्रेन सेवा को शीघ्रता पूर्वक शुरू करने का समर्थन करें। धन्यवाद।

(x) Regarding problems linked with storage, processing and sale of millets in Bundelkhand region

SHRI ANURAG SHARMA (JHANSI): Millets are considered to be the next superfood or Nutri-cereals of the world because of their high nutritional content. They are gluten-free, non-allergenic and good sources of proteins, carbohydrates, dietary fibre and essential amino acids. Millets have the potential to help achieve the Sustainable Development Goals (SDGs) —mainly SDG 2 (Zero Hunger), SDG3 (Good Health and Well-being), SDG 12 (Sustainable Consumption and Production), and SDG 13 (Climate Action). The Bundelkhand region is among the highest producer of millets such as Kodon, Sawa, Kutaki, Ragi and Mandwa, but the farmers are facing problem of storage and further processing. Therefore, the demands are to develop market linkage solutions to strengthen the supply of inputs (HYV seeds etc.) and outputs (distribution, market access etc.) and develop infrastructure for small-scale decentralized processing that is affordable and easy to use for farmers.

(xi) Need to accord sanction for the Master Layout Plan of Leopard Rescue Centre at Ahmednagar, Maharashtra

DR. SUJAY VIKHE PATIL (AHMEDNAGAR): As on December 2020, there were approximately 12,852 leopards in India which have been declared as "vulnerable" by the International Union for Conservation of Nature Red Data List. Due to habitat fragmentation, leopards often wander into human settlements for food or shelter, leading to numerous incidents of conflicts. There have been increasing cases of leopard attacks and incidents of man-leopard conflict at times leading to death of the species. In order to curtail such incidents there is a need to provide long-term care for leopards injured by villagers or trapped in conflict situations. In order to achieve the goal of conservation of the Indian leopard population, a request has been made by the Principal Chief Conservator of Forests, Maharashtra for establishing a Leopard Rescue Centre at Belwandi, Ta. Shrigonda, District Ahmednagar (Maharashtra). The establishment of this Leopard Rescue Centre will create awareness amongst the masses about wildlife conservation. The layout plan of the Centre along with all the necessary documents has been submitted and more than two months has elapsed, and still there has been no decision on the same. I request the Government to kindly intervene and accord sanction for the Master Layout Plan of the Leopard Rescue Centre at the earliest.

(xii) Need to establish Indian Agriculture Research Centre or Agriculture University in Ganganagar Parliamentary Constituency

श्री निहाल चन्द चौहान (गंगानगर): मेरा संसदीय क्षेत्र जिला श्रीगंगानगर एक सीमावर्ती और कृषि प्रधान जिला है, जहाँ मुख्यत: गेहूं, सरसों, जौ, चना, कपास, किन्नू की फसलें बड़ी मात्रा में होती है, इसलिए श्रीगंगानगर को खाद्यान का कटोरा कहा जाता है। देश के इस सीमावर्ती क्षेत्र में इतने बड़े पैमाने पर खेती होने के बावजूद भी आज तक यहाँ भारतीय कृषि अनुसंधान केंद्र या कृषि विश्वविद्यालय स्थापित नहीं हो सका है, जोकि इस कृषि संपन्न इस जिले के लिए बेहद दुर्भाग्यपूर्ण है। माननीय प्रधानमंत्री जी के नेतृत्व में केंद्र सरकार किसानों की आय को दोगुना करने और कृषि के क्षेत्र में नई तकनीक लाने पर बहुत जोर दे रही है, ताकि किसानों को उनकी फसल का अधिकतम मूल्य मिल सके। इसी कड़ी में मेरा केंद्र सरकार से अनुरोध है कि मेरे संसदीय क्षेत्र श्रीगंगानगर में भारतीय कृषि अनुसंधान केंद्र या कृषि विश्वविद्यालय की स्थापना की जाए, ताकि इस क्षेत्र के किसानों को नवीनतम कृषि अनुसंधान का लाभ मिल सके, साथ ही यहाँ के कृषि विद्यार्थियों को कृषि संकाय की उच्च शिक्षा प्राप्त हो सके।

(xiii) Need to set up an Ethanol Plant in Maharajganj Parliamentary Constituency

श्री जनार्दन सिंह सीग्रीवाल (महाराजगंज): आज भारत को आत्मनिर्भर बनाने के दिशा में पेट्रोलियम एवं प्राकृतिक उर्जा मंत्रालय द्वारा एक महत्वपूर्ण योजना “इथनौल मिश्रित पेट्रोल कार्यक्रम” को बहुत ही तेजी से आगे बढ़ाया जा रहा है। इस क्रम में इथनौल का अधिक से अधिक उत्पादन हेतु बड़े पैमाने पर इथनौल प्लांट स्थापित करने की आवश्यकता होगी। इसलिए मैं भी चाहता हूँ कि सरकार द्वारा जनहित में मेरे संसदीय लोकसभा क्षेत्र,महाराजगंज,बिहार में एक अनाज आधारित इथनौल प्लांट स्थापित किया जाये। इथनौल उत्पादन हेतु कच्चा माल मेरे संसदीय क्षेत्र सहित आस-पास के क्षेत्रों में पर्याप्त मात्र में उपलब्ध है। अत: सरकार से मेरा आग्रह है कि मेरे संसदीय क्षेत्र महाराजगंज लोकसभा, बिहार में एक अनाज आधारित इथनौल प्लांट स्थापित किया जाये, जिससे कि मेरे क्षेत्र के किसानों, युवाओं और व्यवसायियों को इसका लाभ मिल सके।

(xiv) Regarding road construction and maintenance work in Mannuthi – Vadakkancheri

SHRI T. N. PRATHAPAN (THRISSUR): It is widely alleged by the local people around and passengers travelling on NH - 544 that the construction of roads in NH - 544 Mannuthi- Vadakkancheri is highly unscientific and allegedly corrupted. Many roads and allied constructions are collapsed and have been washed away during the monsoon rains. The overpass in Vazhukkumpara showed huge cracks and the support wall has fallen. The transportation through this area became horrible and time consuming. There is only one lane among the four to six lanes of this NH which is in operation nowadays. The construction company that worked here be black listed and Government of India constitute a Central Vigilance Investigation in this matter. I would like to convey the emotion of the people who are using these roads and living around it. All toll plazas in the road may be closed down until all the maintenance works is completed and investigations are done. The road construction in Mannuthi- Vadakkancheri NH - 544 was started a decade ago and it is still going on and that too with repeated anomalies and problems.

(xv) Regarding ethnic strife and violence in Manipur

SHRI HIBI EDEN (ERNAKULAM): First of all, I am raising my voice to the unfortunate and disappointing fact that the conflict in Manipur could not be brought under control, even after two months and loss of countless lives. I had visited the places where this conflict has devastated and displaced many. On the basis of my experiences, I am requesting the Hon'ble Minister of Home Affairs that, there needs investigations on the following grounds 1. Whether some groups are conspiring to take political advantage of the ongoing conflict between the two feuding tribes 2. The motive behind the attacks, particularly on a religious sect of both groups. 3. For unearthing the roots of conspiracy if any. The most stringent action must be initiated against the perpetrators of these attacks at the earliest. Immediate steps must be taken on matters such as relief and rehabilitation of the victims whose employment, livelihood, and dwellings were lost in the conflict. The Government must uphold its constitutional commitment to protect the religious minorities and Scheduled Tribes and all possible measures at restoring peace and order must be exercised by the Government so that Manipur does not become a hotbed of ethnic strife and violence.

(xvi) Regarding appointment of batch No. 109 of the course completed Act Apprentices of Andhra Pradesh in Railways

SHRI SRIDHAR KOTAGIRI (ELURU): It has come to light that there are a significant number of candidates who have completed their course and become eligible for appointment, pending on the grounds that they did not pass the NCVT before the cut-off date of 12/04/2019. These candidates, primarily belonging to batch number 109 of the course completed Act Apprentices, received their training in the South-Central Railway region, particularly in Andhra Pradesh. It is worth noting that most of these candidates completed their course by November 2018, and according to their National Apprentice Certificate conducted by NCVT, they passed the examination in 2019. As per para 12.2 of RRC CEN 01/2019, the cut-off date for the completion of apprenticeship is mentioned as 12/04/2019. However, the results for these candidates have not yet been declared. During the document verification process, all the candidates have submitted their NAC Certificates issued by NCVT. Considering the fact that their course was completed well before November 2018 and the examination was held in June 2019 because of General Elections but date mentioned in their certificate was April, 2019, it can be argued that the examination should be deemed to have taken place before the cut-off date of 12/04/2019. In light of this situation, I kindly request the authorities to consider these candidates eligible for appointment.

(xvii) Need to grant more time to footwear industry to adhere to new BIS norms and address the concerns of footwear manufacturers

श्री अरविंद सावंत (मुम्बई दक्षिण): देश में जूते-चप्पलों के व्यवसायी मेक इन इंडिया की सरकारी पहल का समर्थन करते हैं। फुटवियर क्षेत्र के भीतर कई चिंताएं हैं बी.आई.एस. के कार्यान्वयन से पहले फुट वियर के इनहाउस परीक्षण के लिए क्लस्टर आधारित फुट वियर लैब स्थापित करने के लिए सरकार द्वारा सब्सिडी प्रदान करने के साथ सभी के लिए एक ही लाइसेंस दिया जाना चाहिए। भले ही फैक्ट्री अलग-अलग प्रकार के जूते बनाती हो। बी.आई.एस से पहले के पुराने स्टॉक को वापस नहीं किया जाय और खुदरा क्षेत्र के साथ चर्चा के बाद उसे निपटाने के लिए पर्याप्त समय दिया जाय। जूते बनाने से पहले बी.आई.एस. के तहत जूते बनाने में आवश्यक अधिक घटकों को प्राप्त किया जाय ताकि जूते की गुणवत्ता पूरी तरह बनी रहे। इसके लागू होने के बाद 3 साल तक कोई ऑडिट न हो। परीक्षण मानकों को बदलकर SATRA मानकों के अनुसार होना चाहिए। जूते की परीक्षण लागत बहुत मामूली और सब्सिडी युक्त होनी चाहिए ताकि यह सबसे छोटे क्षेत्र के लिए संभव हो। अतः मेरा सरकार से अनुरोध है कि इन विषयों की ओर ध्यान दे और समस्या का निराकरण करें।

(xviii) Regarding removal of encroachment on land earmarked for development of Sabeya airport in Gopalganj district, Bihar

डॉ. आलोक कुमार सुमन (गोपालगंज): मेरे संसदीय क्षेत्र गोपालगंज के हथुआ अनुमंडल में सबेया एयरपोर्ट जो कि रक्षा मंत्रालय के रक्षा संपदा के अधीन है उसे “उड़ान योजना” में शामिल कर लिया गया है। जिसमें डिफेंस इस्टेट ऑफिसर, दानापुर द्वारा 1011 अतिक्रमणकारियों की पहचान की गई है जो 338.66 एकड़ क्षेत्र पर कृषि उपयोग और कच्चा/पक्का निर्माण के रूप में है। एयरलाइन कंपनियों का कहना है कि जब तक अतिक्रमण को खाली नहीं करा लिया जाता तब तक बोली की प्रक्रिया में भाग नहीं लेगी। जिसके कारण रक्षा मंत्रालय एवं नागर विमानन मंत्रालय को भी एयरपोर्ट का कार्य शुरू करने में असुविधा है। जबकि माननीय रक्षा मंत्री जी द्वारा दिनांक 21 जून 2022 को पत्र के माध्यम से मुझे सूचित किया गया है कि रक्षा संपदा अधिकारी, दानापुर द्वारा भूमि का विवरण एस.डी.ओ हथुआ को प्रदान किया जा चुका है। लेकिन अनुमंडल पदाधिकारी, हथुआ का कहना है कि संबंधित आदेश की प्रति एवं आदेश से संबंधित भूमि की पूरी नहीं बल्कि अधूरी विवरण अभी तक रक्षा संपदा अधिकारी दानापुर द्वारा उपलब्ध कराई गई है। दिनांक 10 एवं 15 जुलाई 2023 को अतिक्रमण खाली कराने के पक्ष में समाहरणालय गोपालगंज में बैठक में भाग लेने के लिए रक्षा संपदा अधिकारी दानापुर को डीएम गोपालगंज के द्वारा आमंत्रित किया गया था ताकि सभी बिंदुओं पर विचार विमर्श करके अतिक्रमण को खाली कराया जा सके। रक्षा संपदा अधिकारी, दानापुर द्वारा इस बैठक में भाग नहीं लिया गया। फलस्वरूप उपरोक्त बिंदुओं पर परिचर्चा नहीं हो सकी। यह इनकी उदासीनता एवं लापरवाही प्रतीत होती है। मैं माननीय रक्षा मंत्री जी से आग्रह करता हूं कि समय पर अतिक्रमण हटाने के लिए दानापुर के रक्षा संपदा अधिकारी को निर्देश दिया जाए कि पूरे कागजात सहित समाहर्ता गोपालगंज के साथ बैठक में भाग लेकर अतिक्रमण हटाने की दिशा में जिला प्रशासन गोपालगंज के साथ सार्थक प्रयास किया जाय एवं उड़ान स्कीम के तहत ऑपरेशन एक्टिविटी एवं बोली की प्रक्रिया शुरु की जा सके।

(xix) Need to reform and revitalize State Finance Corporations (SFCs)

SHRI BHARTRUHARI MAHTAB (CUTTACK): Banks are raising high incidence of NPA under Prime Minister Employment Generation Programme (PMEGP) in various forum. One of the reasons for such high NPA may be scaling down the project cost & not making full disbursement. In order to find out the reason of such high incidence, it is suggested that a study on NPA accounts may be undertaken through a 3rd party to arrive at the reason of such high incidence of NPA. Central Government is providing budgetary support to commercial Banks against their NPAs. I would like to know regarding any Plan of the Central Government to give any budgetary grant to SFCs against their NPAs. As the MSME sector in Odisha is totally affected due to continuous natural calamities and more particularly due to recent pandemic of COVID-19, NPA percentage is almost 100%. Union Government should come out with a plan to fund Odisha State Financial Cooperation (OSFC). Necessary steps need to be taken by the Union Government to revive and revitalize the State Finance Cooperation (SFCs), many of which are sick today incapacitating them to carry on their mandated role. Will the Central Government fund jointly with the State Government for revival/restructuring of SFCs? How can the SFCs run effectively unless and until low-cost fund on soft term in shape of refinance support is made available to the SFCs? Is there any plan and programme of the Central Government to provide low-cost fund to SFCs for rendering financial assistance to MSME Sector for growth and development of MSMEs in

Odisha, there is any urgent need that the Union Government should come out with a plan to reform and revitalize SFCs like Banking Sector Reform.

(xx) Regarding implementation of the Waqf Act, 1995 in Uttar Pradesh

KUNWAR DANISH ALI (AMROHA): I would like to bring to your attention the issue regarding the absence of notified rules under certain critical subjects of the Waqf Act of 1995. It should be noted that the Uttar Pradesh Government has not issued any notification through an Official Gazette to implement the provisions of the Waqf Act, 1995. These rules are outlined in various sections of the Act, particularly in Section 109(2) which encompasses 26 subjects and Sections 110(1) and 110(3) which also make references to some critical subjects. These rules are crucial for effectively executing the functions of the Act. The reasons for the delay in notifying these rules remain unclear. I strongly urge upon the Ministry of Minority Affairs to provide information regarding the number of rules that have been notified regarding the subjects mentioned in the aforementioned sections of the Act. Additionally, it is crucial to establish a proposed timeline for the operationalization of these rules through their publication in the Official Gazette. This step is necessary to ensure the smooth functioning of the Board in carrying out its duties.

(xxi) Regarding implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) in Satara Parliamentary Constituency

श्री श्रीनिवास दादासाहेब पाटिल (सतारा): मेरे सतारा लोकसभा क्षेत्र में प्रधानमंत्री ग्राम सड़क योजना के माध्यम से २६ सड़कें मंजूर हुई है। मंजुरी मिलने के बाद सडकों का निर्माण दो से तीन महीनो मे शुरू होगा ऐसे हमे बताया गया था। मैं ग्रामीण विकास मंत्री जी से यह जानना चाहता हूं कि सड़क निर्माण का काम कब तक शुरू होगा और सड़क निर्माण का काम जल्द से जल्द शुरू करने के लिए आवश्यक सूचना प्रदान करने की मेरी माँग है। मेरे लोकसभा क्षेत्र में जिन सड़कों को टेक्निकल समस्या की वजह से मंजूरी नहीं मिली उन्हे भी जल्द से जल्द मंजूरी दी जाए।

(xxii) Regarding problems faced by Tiruppur Hosiery Industry

SHRI K. SUBBARAYAN (TIRUPPUR): Tiruppur Hosiery Industry is faced with unprecedented problems. More than half of the companies are closed. Reasons for the severe collapse include demonetization, GST, unstable and spiralling cost, increased electricity charges, etc. Tiruppur is a major hosiery hub and it exports to all five continents. Tiruppur industry earns substantial foreign exchange. This industry is employment intensive. It provides employment to migrant workers from several states. Tiruppur's social economic condition suffers a severe setback due to closure of companies particularly thousands of MSMEs. I urge upon the Union Government to take immediate remedial measures to protect the hosiery industries of Tiruppur.

____

माननीय सभापति : श्री प्रहलाद जोशी जी।

… (व्यवधान)

संसदीय कार्य मंत्री; **कोयला मंत्री तथा खान मंत्री (श्री प्रहलाद जोशी):** सर, ऑन-रिकॉर्ड, मैं यह स्पष्ट करना चाहता हूं कि ऑपोजीशन की तरफ से जो मांग की गयी थी कि मणिपुर के विषय पर चर्चा होनी चाहिए, तो हमने यह स्पष्ट कर दिया है, माननीय राजनाथ सिंह जी, डिप्टी लीडर साहब ने भी स्पष्ट कर दिया है कि हम दोनों सदनों में चर्चा के लिए तैयार हैं।… (व्यवधान) मणिपुर का विषय एक संवेदनशील विषय है, मानवीय संवेदना से जुड़ा हुआ यह एक बहुत बड़ा विषय है, इसलिए हम इस पर चर्चा करना चाहते हैं और चर्चा का उत्तर भी गृह मंत्री जी डिटेल में देंगे।… (व्यवधान) इसलिए, मैं निवेदन करता हूं कि कृपया सदन सुचारू रूप से चलाने में सहयोग करें।… (व्यवधान) लोग देख रहे हैं।… (व्यवधान) बहुत महत्वपूर्ण बिल्स हैं, उन्हें भी पारित करना है, बहुत विषय हैं, उन पर भी चर्चा करना है।… (व्यवधान) मणिपुर के विषय पर चर्चा के लिए हम तैयार हैं।… (व्यवधान) माननीय स्पीकर को इसकी तिथि डिसाइड करने दीजिए।… (व्यवधान)

सर, हम इस पर चर्चा के लिए तैयार हैं, यह मैं स्पष्ट करना चाहता हूं।… (व्यवधान)

माननीय सभापति: माननीय सदस्यों, मेरा आपसे निवेदन है कि आप सभी वरिष्ठ सदस्य हैं। सरकार का मन खुला है और संसदीय कार्य मंत्री ने चर्चा के लिए बोला है। आप लोग बैठ कर चर्चा शुरू कीजिए।

… (व्यवधान)

माननीय सभापति : सभा की कार्यवाही शुक्रवार, दिनांक 21 जुलाई, 2023 को प्रात: 11 बजे तक के लिए स्थगित की जाती है।

… (व्यवधान)

<u>14.06 hrs</u>

The Lok Sabha then adjourned till Eleven of the Clock
on Friday, July 21, 2023/Ashadha 30, 1945 (Saka).

INTERNET

The Original Version of Lok Sabha proceedings is available on Parliament of India Website and Lok Sabha Website at the following addresses:

http://www.parliamentofindia.nic.in
http://www.loksabha.nic.in

LIVE TELECAST OF PROCEEDINGS OF LOK SABHA

Lok Sabha proceedings are being telecast live on Sansad T.V. Channel. Live telecast begins at 11 A.M. everyday the Lok Sabha sits, till the adjournment of the House.

Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Sixteenth Edition)